



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/635/2020</a> FIXED	VIRENDRA DUTT GYANI <b>Versus</b> BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
2	<a href="#">WA/145/2021</a>	YATOP JERANG AND 6 ORS. <b>Versus</b> ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
3	<a href="#">Cont.Cas(C)(Suo Moto)/3/2023</a>	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi
4	<a href="#">Cont.Cas(C)/583/2023</a>	PADMA DHAR DAS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
5	<a href="#">PIL(Suo Moto)/1/2024</a>	IN RE- XX <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MR. T J MAHANTA (SC, GHC)	MR. D SAIKIA, AG, ASSAM MR. S BORA, SC, GMC & GDD AND SMART CITY PROJECT, GUWAHATI MR. P N GOSWAMI(R-2)
6	<a href="#">Cont.Cas(C)/184/2024</a>	BHUPENDRA SINHA AND 3 ORS. <b>Versus</b> Dr. RAVI KOTA AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	MR. D NATH(R-2) MS. N BARMAN(R-2) O ASSUMI(R-2)
7	<a href="#">Cont.Cas(C)/214/2024</a>	MANALISHA DEKA <b>Versus</b> DILIP KUMAR BORA	MR N SARMA	
8	<a href="#">Cont.Cas(C)/237/2024</a>	SANJAY KUMAR JALAN <b>Versus</b> HARISH GUPTA	MR. S ISLAM MR A HAWARI	

9	<a href="#">I.A.(Civil)/875/2024</a> FIXED, IN PIL/101/2013 (D/O) in PIL/101/2013 <b>WITH</b> <a href="#">Cont.Cas(C)/458/2020</a>	THE STATE OF ARUNACHAL PRADESH <b>Versus</b> R T TARA AND 17 ORS	MR. B D GOSWAMI	
10		JARO NATUNG AND 3 ORS. <b>Versus</b> N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
11	<a href="#">I.A.(Civil)/1512/2024</a> in WA/5420/2024  <b>WITH</b> <a href="#">WA/5420/2024</a> (Filing Number)	KRISHNA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	GA, ASSAM
12	<a href="#">I.A.(Civil)/2117/2024</a> in WA/7610/2024  <b>WITH</b> <a href="#">WA/7610/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/7611/2024</a> (Filing Number)	KRISHNA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS RIAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR  MR. M K CHOUDHURY MR. A BURAGOHAIN MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
13	<a href="#">I.A.(Civil)/2129/2024</a> in WA/6096/2024  <b>WITH</b> <a href="#">WA/6096/2024</a> (Filing Number)	RIAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS A RIAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS A	MR. M KHAN  MR. M KHAN	
14	<a href="#">I.A.(Civil)/2131/2024</a> in WA/7494/2024  <b>WITH</b> <a href="#">WA/7494/2024</a> (Filing Number)	THE DEPUTY MANAGER RETAIL SALES AND ANR. <b>Versus</b> GITA BALA MUSHAHARY AND ANR.  THE DEPUTY MANAGER RETAIL SALES AND ANR <b>Versus</b> GITA BALA MUSHAHARY AND ANR H NARENDRA PRATAP SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ  MR P BHARDWAJ  MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	DY.S.G.I.
15	<a href="#">Cont.App.(C)/2/2023</a>	TONMOY PRATIM BORGHAIN, IAS <b>Versus</b> MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
16	<a href="#">PIL/40/2024</a> B/O	SUJIT KUMAR CHANDA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC. AGRICULTURE
17	<a href="#">WA/209/2024</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1961/2024</a> in WA/209/2024	SHASANKA SEKHAR BORKOTOKY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HIGHER EDU SC, APSC
18	<a href="#">WA/225/2024</a> B/O	SHASANKA SEKHAR BORKOTOKY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS DIPA DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MR. INDRAJIT BHUYAN MR D K DAS MR H BETALA	SC, HIGHER EDU SC, APSC GA, ASSAM

19	<a href="#">WA/228/2024</a>	BHANITA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH SC, ELEM. EDU
20	<a href="#">WA/229/2024</a>	ANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N J GOGOI MS. S DEB	SC, SEC. EDU.
21	<a href="#">WA/231/2024</a>	GOPAL KAKATY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MD S HOQUE	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
22	<a href="#">WA/233/2024</a> CAVT. NO.06122/024, CAVT./612/2024	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
23	<a href="#">PIL/12/2024</a> FIXED	GITIKA BHATTACHARJYA AND 12 ORS <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR R DHAR, SC, PWD DY.S.G.I.
24	<a href="#">WA/184/2024</a>	ANJALU BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, EDU
25	<a href="#">WP(C)/3174/2024</a>	HASINA GOMES AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K PURKAYASTHA MR R DHAR MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
26	<a href="#">WA/405/2023</a>	PRAMOD KUMAR JHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	MR. S C KEYAL GA, ASSAM MR H DAS(R-6) SC, SEC. EDU.
27	<a href="#">PIL/1/2024</a>	FAZLUZZAMAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR PETITIONER IN PERSON	GA, ASSAM
28	<a href="#">WA/179/2024</a>	DIDAR MIRDHA <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. S K TALUKDAR MS. S T BOKTH MR. P KAKATI MS. B. BANIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
29	<a href="#">WP(C)/2343/2024</a> FIXED	M/S SUSHEE INFRA AND MINING LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A NATH MS M PARBIN	SC, CGST GA, ASSAM MR. B CHOUDHURY (SC, SGST) DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
30	<a href="#">WP(C)/4429/2021</a> FIXED	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
<b>WITH</b>				
31	<a href="#">WP(C)/4389/2021</a>	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
32	<a href="#">WP(C)/392/2024</a> FIXED	SMT. JOYANTA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
<b>HEARING</b>				
33	<a href="#">WA/55/2022</a> CAVT./775/2021	THE STATE OF ASSAM, <b>Versus</b> DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR

34	<a href="#">WA/74/2022</a> CAVT. NO.01472/022, CAVT./147/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. <b>Versus</b> CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/473/2022</a> in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. <b>Versus</b> CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
35	<a href="#">WA/101/2022</a>	CHANDI CHARAN GAYARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BHUYAN MR K BHUYAN MR N ISLAM	SC, AG SC, FINANCE SC, PWD
36	<a href="#">WA/129/2022</a>	UNION OF INDIA AND ANR <b>Versus</b> N. LUNGMUANA AND 50 ORS.	C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
37	<a href="#">WA/132/2022</a>	K. SUANTHANG <b>Versus</b> STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIN

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024

30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/527/2023</a>	MARJINA BEGUM <b>Versus</b> JYOTSHNA RANI BARMAN AND 2 ORS	MR. N J DUTTA MR. N AHMED MR R A AHMED	
2	<a href="#">Cont.Cas(C)/584/2023</a>	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR <b>Versus</b> SIDDHARTH SINGH, IAS	MR M J QUADIR MS S AHMED A K HANNAN	
3	<a href="#">Cont.Cas(C)/378/2024</a>	JOGA BORUAH BORAH <b>Versus</b> RAVI KOTA	MR. U S BORA MR P J DUTTA	
4	<a href="#">WP(C)/3044/2024</a> B/O	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
5	<a href="#">WP(C)/3616/2024</a>	HAFIJA BEGAM BARBHUIYA AND 2 ORS <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU GA, ASSAM SC, AG
6	<a href="#">WP(C)/3618/2024</a>	HARESWAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR. S K GHOSH MS F AHMED	SC, ELEM. EDU SC, AG (A AND E)
7	<a href="#">WP(C)/3619/2024</a>	JATINDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D DEKA J M BAISHYA	SC, SEC. EDU. SC, FINANCE
8	<a href="#">WP(C)/3620/2024</a>	RAHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, AG (A AND E) SC, SEC. EDU.
9	<a href="#">WP(C)/3624/2024</a>	NIPEN GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. A HASSAN MR. D RABHA	SC, AG (A AND E) SC, SEC. EDU. SC, FINANCE
10	<a href="#">WP(C)/3626/2024</a>	ANJALI GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. A HASSAN MR. D RABHA	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
11	<a href="#">WP(C)/3628/2024</a>	PUSHPENDU CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE

12	<a href="#">WP(C)/3633/2024</a>	BIRESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
13	<a href="#">WP(C)/3634/2024</a>	KUSHAL CHANDRA RABHA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
14	<a href="#">WP(C)/3635/2024</a>	BINA CHETIA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
15	<a href="#">WP(C)/3655/2024</a>	DHRUBAJYOTI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	SC, SEC. EDU.
16	<a href="#">WP(C)/3658/2024</a>	CHANDAN DAS AND 40 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
17	<a href="#">I.A.(Civil)/1826/2024</a> in <a href="#">WP(C)/8068/2022</a>	DR LILADHAR PEGU AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, HIGHER EDU
	<b>WITH</b> <a href="#">WP(C)/8068/2022</a>	DR LILADHAR PEGU AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, HIGHER EDU MS. S E AHMED(r-8,9,10,11) MS. N DEVI(r-8,9,10,11) MR D DEKA
18	<a href="#">I.A.(Civil)/2005/2024</a> WITH <a href="#">WP(C)/6794/2013 (D/O)</a> in <a href="#">Cont.Cas(C)/355/2017</a>	MAINA KUMAR DAS, <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. A CHETRY	SC, ELEM. EDU
	<b>WITH</b> <a href="#">Cont.Cas(C)/355/2017</a>	MAINA KUMAR DAS <b>Versus</b> PREETAM SAIKIA and ANR.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR.N SARMA(R-1) MS.K DAS(R-1) MS.R BORAH R-1
19	<a href="#">I.A.(Civil)/2065/2024</a> in <a href="#">Cont.Cas(C)/112/2021</a>	ABDUL MALIK CHOUDHURY <b>Versus</b> PREETOM SAIKIA AND 5 ORS	MRS. K DEVI MS S A KHALIFA	
	<b>WITH</b> <a href="#">Cont.Cas(C)/112/2021</a>	ABDUL MALIK CHOUDHURY <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH MR S PRODhani	MR. D SAIKIA (R-1) MR S M T CHISTIE (R3) MR S M T CHISTIE (R3) MR. R MAZUMDAR MR B KAUSHIK (R-1) MS. N BORDOLOI (R-1)
<b><u>ADMISSION</u></b>				
20	<a href="#">WP(C)/3195/2015</a>	SANJIB LAHAN and 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
	<b>WITH</b> <a href="#">WP(C)/4779/2017</a>	LOKENDRA GOGOI and 16 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
22	<a href="#">WP(C)/4500/2020</a>	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
23	<a href="#">WP(C)/3157/2021</a>	SATYA NARAYAN BHARALI <b>Versus</b> THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)

	<b>WITH</b> <a href="#">I.A.(Civil)/3611/2022</a> in WP(C)/3157/2021	NIRODA BORAH, <b>Versus</b> SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
24	<a href="#">WP(C)/2820/2022</a>	RAKIBUL ISLAM MAZUMDER <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
25	<a href="#">WP(C)/3276/2022</a>	HEMEN SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. J LASKAR MR. J LASKAR MS. D DEVI MR R DAS	GA, ASSAM MR S M T CHISTIE, SC, SEC. EDU. DEPTT. SC, EDU
26	<a href="#">WP(C)/3456/2022</a>	SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6) SC, SEC. EDU.
27	<a href="#">WP(C)/5464/2022</a> WITH 8 (EIGHT) VOLUMES	ZAHID HASAN ULLAH AND 141 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
28	<a href="#">WP(C)/5501/2022</a> FIXED	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
29	<a href="#">WP(C)/6878/2022</a>	BHARAT RABIDAS @ BHARAT ROBIDAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. M H CHOUDHURY MR. T NORBU MR. P CHAKRABORTY	SC, SEC. EDU.
30	<a href="#">WP(C)/378/2023</a>	PRAKASH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, G U
31	<a href="#">WP(C)/1035/2023</a>	Y. KAMALJIT SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	SC, ELEM. EDU GA, ASSAM
32	<a href="#">WP(C)/4810/2023</a>	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
33	<a href="#">WP(C)/5544/2023</a> FIXED	REZZAQL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. R ALI (R-5,6) MR. A M AHMED (R7) MR. S AHMED (R7) DR. R HOQUE (R-5,6) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) MR. MUSTAFA HUSSAIN (R- 5,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/85/2024</a> in WP(C)/5544/2023	BABUL HOSSAIN, <b>Versus</b> REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
34	<a href="#">WP(C)/6276/2023</a>	DR. JINTU SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U



35	<a href="#">WP(C)/6449/2023</a>	SOMCHOR ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, ELEM. EDU GA, ASSAM
36	<a href="#">WP(C)/413/2024</a>	RABIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU
37	<a href="#">WP(C)/1448/2024</a>	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
38	<a href="#">WP(C)/2758/2024</a>	SUNIL RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
<b>ORDERS</b>				
39	<a href="#">Cont.Cas(C)/262/2017</a> FIXED	ANIMA KONWAR <b>Versus</b> PREETOM SAIKIA and ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-2)(R-1) MR.G SARMA(R-1) MR.S M T CHISTIE(R-2) MR.A DEKA(R-1)
<b>WITH</b>				
40	<a href="#">Cont.Cas(C)/520/2016</a>	MUHIM KONWAR <b>Versus</b> PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
41	<a href="#">WP(C)/3597/2021</a> WITH WP(C)/351/2022 (D/O)	ALOKESH CHANDRA RAY AND 62 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
<b>WITH</b>				
42	<a href="#">WP(C)/231/2022</a>	ATOWER RAHMAN AND 50 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
<b>WITH</b>				
43	<a href="#">WP(C)/527/2022</a>	BASANTI DAS AND 48 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
<b>WITH</b>				
44	<a href="#">WP(C)/2169/2022</a>	CHARAN BISWAS AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU
<b>WITH</b>				
45	<a href="#">WP(C)/6277/2023</a>	KHITISH CHANDRA RABHA <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
<b>WITH</b>				
46	<a href="#">WP(C)/6297/2023</a>	RENUKA DEVI <b>Versus</b> THE SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. K R PATGIRI (R-7) MR G SARMA (R-7) MS CHITRALEKHA DAS MS K BARMAN (R-7) MS. D. DEVI (R-7)
<b>WITH</b>				
47	<a href="#">WP(C)/6314/2023</a>	JAIN UDDIN AHMED <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
<b>WITH</b>				
48	<a href="#">WP(C)/6610/2023</a> CAVT./929/2023	BAHARUL ISLAM <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM, SCHOOL EDUCATION DEPARTMENTAND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR

49	<b>WITH</b> <a href="#">WP(C)/6656/2023</a> CAVT. NO. 09272/023,	ARJUMINA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
50	<b>WITH</b> <a href="#">WP(C)/6657/2023</a> CAVT. NO. 09282/023,	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
51	<a href="#">WP(C)/4704/2021</a>	ALAUDDIN TALUKDAR AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R CHOUDHURY MS S S ZIA	SC, ELEM. EDU GA, ASSAM
52	<a href="#">WP(C)/4879/2021</a>	CHANDAN KAIRI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	SC, ELEM. EDU SC, SSA
53	<a href="#">WP(C)/6348/2021</a>	RAKIMUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU.
54	<a href="#">Review.Pet./86/2022</a> IN WP(C)/7333/2015 (D/O)	NANILA BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	MR. A U CHOUDHURY (r-5) MR S ISLAM (r-5) MS. A KAUSHAR (r-5) MS J MARIYAM (r-5) SC. EDU.
55	<a href="#">Cont.Cas(C)/422/2023</a> B/O	BIBHU GOALA <b>Versus</b> NARAYAN KONWAR, I.A.S.	MR. H ALI B BARMAN	
56	<a href="#">Cont.Cas(C)/676/2023</a>	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MR A CHALIHA (R-4)
57	<a href="#">Cont.Cas(C)/110/2024</a>	DHANASHREE KALITA <b>Versus</b> AMAR JYOTI BARMAN	MR D MAHANTA	MR. B CHOUDHURY MR P NAYAK
58	<a href="#">WP(C)/359/2024</a> FIXED	JINNAT ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR M AHMED A. K. KANU	GA, ASSAM MR. A M AHMED (R-2) P. GHOSH (R-2) SC, SEC. EDU.
59	<a href="#">I.A.(Civil)/1991/2024</a> in WP(C)/2377/2024	THE HEADMASTER CUM SECRETARY <b>Versus</b> GAUTAM DEY AND 11 ORS	GA, ASSAM MR. A K DUTTA MR. B PURKAYASTHA J.P. BARUAH J.P. BARUAH	SC, ELEM. EDU MR A R BHUYAN GA, ASSAM MR. B ZAMAN
	<b>WITH</b> <a href="#">WP(C)/2377/2024</a>	GAUTAM DEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A R BHUYAN MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S D PURKAYASTHA(R-9,10) MS S.S.BORA(R-9,10) J.P. BARUAH(R-8)
60	<a href="#">I.A.(Civil)/2050/2024</a> in WP(C)/5468/2023	PANKAJ DEKA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. T SOM MR. P TELI	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5468/2023</a>	PANKAJ DEKA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MS. T SOM MR. P TELI	SC, ELEM. EDU GA, ASSAM
<b>HEARING</b>				
61	<a href="#">WP(C)/6213/2022</a> FIXED	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./559/2013</a> WITH LCR 1 FILE	MD. AKABBAR DEWAN <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.A SHARIF MR.F ISLAM MR. M ALAM	MR N AHMED (R2, R3) MR G P CHETIA (R2, R3)
2	<a href="#">Crl.Rev.P./52/2020</a> WITH LCR 1 FILE	KRIPESWAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. I ALAM MR. T SK PP, ASSAM
3	<a href="#">Crl.Pet./334/2021</a> FIXED	DR. NEENA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A C BORBORA MRS. R BORBORA MS. N DEY	MR. D GOSWAMI (R-2) PP, ASSAM MS. R BHATTACHARYYA (R-2)
4	<a href="#">Crl.Pet./525/2021</a> WITH LCR 1 FILE	HAREN SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR. K SINGHA MS G DAS MR P J PATAR PP, ASSAM
5	<a href="#">Crl.Pet./786/2021</a>	M/S PREMIUM BONDED WAREHOUSE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. P N GOSWAMI (R-2) PP, ASSAM
6	<a href="#">Crl.Pet./261/2022</a> WITH LCR 1 FILE(SCANNED COPY)	ASHU HUSSAIN LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
7	<a href="#">Crl.Pet./750/2022</a> WITH LCR 1 FILE, FIXED	HIMAKSHI PATHAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED J DEVI	MS. M. KHATUN (R-2) PP, ASSAM
8	<a href="#">Crl.Pet./751/2022</a> WITH LCR 1 FILE	DIPANJAL DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
9	<a href="#">Crl.Pet./1094/2022</a> FIXED	ABDUL AZIZ TAPADAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS G UDDIN MR. A UDDIN	MR. T J MAHANTA (R-2) MR. A K TALUKDAR (R-2) MR. S ISLAM MR. A AHMED (R-2) U U KHAN (R-2) S. I. KHAN PP, ASSAM
10	<a href="#">Crl.Pet./1269/2022</a> WITH LCR 1 FILE, FIXED	KRISHNA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KALITA MR. S KAKATI MR P DAS	MS. A HUSSAIN (R-2,3) MR R ISLAM (R-2,3) N CHAKRABARTY (R-2,3) PP, ASSAM

11	<a href="#">Crl.Rev.P./62/2023</a> WITH LCR 1 FILE, FIXED	DELBAR HUSSAIN <b>Versus</b> NUR NAHAR BEGUM AND ANR	MR J ISLAM	MR. N HAQUE (r-1) MR. A K AZAD (r-1) MR M HUSSAIN (r-1) PP, ASSAM
12	<a href="#">Crl.Rev.P./286/2023</a>	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	MOTIUR RAHMAN (R-2) MR. A S TAPADER (R-2) PP, ASSAM
13	<a href="#">Crl.Rev.P./320/2023</a>	JAGADISH PRASAD SAH <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
14	<a href="#">Crl.Pet./329/2023</a> WITH LCR 2 FILES, FIXED	GOLAP HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. B K MAHAJAN (R-2) MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR. D BORA (R-2) MR. N MAHAJAN (R-2) PP, ASSAM
15	<b>WITH</b> <a href="#">Crl.Pet./819/2023</a>	GOLAP HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MR N ISLAM MS P BANIA MR. M U E BHUYAN	MR. B K MAHAJAN (R-2) MR. A CHAUDHURY R-2) MR. P K DAS R-2) MR. D BORA R-2) MR. N MAHAJAN R-2) PP, ASSAM
16	<a href="#">Crl.Pet./383/2023</a> FIXED	REHENA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (R-2 to 7) MR. A AHMED (R-2 to 7) MR. I U CHOWDHURY (R-2 to 7) PP, ASSAM
17	<a href="#">Crl.Pet./389/2023</a> WITH LCR 1 FILE(SCANNED COPY)	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MS. R CHOUDHURY(R-2) MS F N ZAMAN(R-2) MS. B. HAZARIKA(R-2) PP, ASSAM
18	<a href="#">CRL.A(J)/58/2024</a> FIXED	ANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/540/2024</a> in CRL.A(J)/58/2024	ANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
19	<a href="#">Crl.Pet./59/2024</a> WITH LCR 1 FILE(SCANNED COPY)	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	MR. K D CHETRI MR. P BAJAJ PP, ASSAM
20	<a href="#">Crl.Rev.P./102/2024</a>	MD. DELOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	MR. N H MAZARBHUIYAN (R-2) MR. M H SAIKIA (R-2) MR. R I BHUYAN (R-2) PP, ASSAM MS. U SARMA, GA, ASSAM
21	<a href="#">Crl.A./210/2024</a>	INDRAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/619/2024</a> in Crl.A./210/2024	INDRAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
22	<a href="#">Crl.Rev.P./223/2024</a>	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY	

**ORDERS**

23	<a href="#">Crl.A./143/2018</a> WITH CR 5 FILES	MISS JYOTSHNA SULTANA <b>Versus</b> MD RATUL ALI and 2 ORS	MR. B BHAGAWATI ( AMICUS CURIAE) MS P DAS(NEW AMICUS CURIAE) MR N RAHMAN MR. S MOLLAH	MS P DASGUPTA (r-1,2) MR S PAUL (r-1,2) PP, ASSAM
24	<a href="#">Crl.L.P./32/2020</a> <b>in</b> Crl.A./7878/2019  <b>WITH</b> <a href="#">Crl.A./7878/2019</a> (Filing Number)	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR  GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	PP, ASSAM
25	<a href="#">CRL.A(J)/78/2020</a> WITH LCR 5 FILES, FIXED	TARAK BORO <b>Versus</b> THE STATE OF ASSAM	MR DIKSHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
26	<a href="#">Crl.A./106/2020</a> WITH LCR 2 FILES	SRI BIRENDRA NATH BHUYAN <b>Versus</b> SRI KUMUD BORA	MR. K K DEY MR V K BAROOAH	MR. P P DUTTA MR. A BORUA MR T GOGOI
27	<a href="#">Crl.L.P./30/2022</a> <b>in</b> Crl.A./3657/2022  <b>WITH</b> <a href="#">Crl.A./3657/2022</a> (Filing Number)	UNION OF INDIA <b>Versus</b> SUKHPAL SINGH  UNION OF INDIA <b>Versus</b> SUKHPAL SINGH B	MR. S C KEYAL	
28	<a href="#">Crl.Pet./698/2022</a> WITH LCR 1 FILE(SCANNED COPY)	AHAMMAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
29	<a href="#">Crl.Pet./1250/2022</a>	AKABBAR ALI AHMED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
30	<a href="#">Crl.L.P./2/2023</a> <b>in</b> Crl.A./11000/2022  <b>WITH</b> <a href="#">Crl.A./11000/2022</a> (Filing Number)	IMRAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  IMRAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER  MR. P D NAIR	MR G CHOUDHURY (R- 2) PP, ASSAM
31	<a href="#">I.A.(Crl.)/5/2023</a> WITH LCR 1 FILE <b>in</b> Crl.Pet./771/2022  <b>WITH</b> <a href="#">Crl.Pet./771/2022</a>	SMT. MONIKA DEVI <b>Versus</b> RANJIT GOSWAMI  RANJIT GOSWAMI <b>Versus</b> SMT. MONIKA DEVI	MS. S KANUNGOE	MR. S C BISWAS PP, ASSAM  MS. S KANUNGOE MS. R CHAKRAVARTY MS. R CHAKRAVARTY
32	<a href="#">Crl.Pet./8/2023</a> WITH LCR 1 FILE  <b>WITH</b>	MD MAZHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
33	<a href="#">Crl.Pet./538/2020</a>	MD. MAZHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA	PP, ASSAM
34	<a href="#">Crl.Pet./85/2023</a>	AFRINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
35	<a href="#">CRL.A(J)/94/2023</a> WITH LCR 4 FILES, FIXED	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
36	<a href="#">Crl.Rev.P./297/2023</a>	DINESH KAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR	G. R. SINGHA	

37	<a href="#">Crl.Rev.P./354/2023</a>	HASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
38	<a href="#">Crl.Pet./409/2023</a>	AFRINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
39	<a href="#">Crl.Pet./421/2023</a>	RUBAL ANSAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
40	<a href="#">I.A.(Crl.)/631/2023</a> in <a href="#">Crl.Rev.P./7289/2023</a>	RATAN CH BORO <b>Versus</b> RANI BORO	MS. A HUSSAIN MR R ISLAM N CHAKRABARTY S PAUL	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN
	<b>WITH</b> <a href="#">Crl.Rev.P./7289/2023</a> (Filing Number)	RATAN CH BORO <b>Versus</b> RANI BORO (E)	MR R ISLAM	
41	<a href="#">I.A.(Crl.)/652/2023</a> WITH LCR 4 FILES in <a href="#">CRL.A(J)/90/2023</a>	ANOWAR HUSSAIN @ KAIF <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/90/2023</a>	ANOWAR HUSSAIN @ KAIF <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
42	<a href="#">I.A.(Crl.)/703/2023</a> WITH LCR 4 FILES in <a href="#">Crl.A./283/2023</a>	GAUTAM NAMASUDRA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./283/2023</a>	GAUTAM NAMASUDRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
43	<a href="#">Crl.Pet./1107/2023</a>	TARNI LAL CHAUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
44	<a href="#">Crl.Pet./1132/2023</a> WITH LCR(SCANNED COPY)	JIGNESH MEVANI @ JIGNESH N. MEVANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
45	<a href="#">Crl.Pet./1218/2023</a>	MRIDUPABAN NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	MR. A R BHUYAN (r-2) MR N Z CHOUDHURY (r-2) MR N A MAZARBHUIYA (r-2) PP, ASSAM
46	<a href="#">CRL.A(J)/63/2024</a> WITH OFFICE NOTE, LCR 5 FILES	CHOTO TUDU <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
47	<a href="#">Crl.A./83/2024</a> WITH LCR 6 FILES	BOBY HATIMURIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/286/2024</a> in <a href="#">Crl.A./83/2024</a>	BOBY HATIMURIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
48	<a href="#">I.A.(Crl.)/392/2024</a> WITH LCR 2 FILES in <a href="#">Crl.Rev.P./224/2015</a>	ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS CHIRANG JALAN <b>Versus</b> M/S DUTTA ELECTRICALS and ANR.	MR. K BHATTACHARJEE	MR. B D KONWAR SR. ADV.

**WITH**  
[Crl.Rev.P./224/2015](#)

M/S DUTTA ELECTRICALS and ANR.  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR  
MR.R KALITA  
MR.R SALOI  
MS.S BARUA  
MRS.J M KONWAR

MR.K K MAHANTA  
MR.K BHATTACHARJEE  
MS.M BHATTACHARJEE  
MR.K M MAHANTA

**WITH**  
[Crl.M.C./294/2015](#)  
**in** Crl.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR  
MR.R KALITA  
MR.R SALOI  
MS.S BARUA  
MRS.J M KONWAR

**WITH**  
[I.A.\(Crl.\)/539/2016](#)  
**in** Crl.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR.  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR  
MR.R KALITA  
MR.R SALOI  
MRS.J M KONWAR  
MS.S BARUA

MR.K K MAHANTA  
MR.K BHATTACHARJEE  
MS.M BHATTACHARJEE  
MR.K M MAHANTA

**WITH**  
[I.A.\(Crl.\)/337/2018](#)  
**in** Crl.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MRS J M KONWAR  
MR. R KALITA  
MR. R SALOI

MR. K BHATTACHARJEE

49 [Crl.Pet./506/2024](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

RUBI HAZARIKA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. SURAJIT DAS  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN

PP, ASSAM

50 [Crl.Pet./720/2024](#)  
FIXED

KARIM UDDIN AHMED @ MD.  
KARIMUDDIN AHMED

MR. A M S MAZUMDER

PP, ASSAM

**Versus**  
THE STATE OF ASSAM AND ANR

**HEARING**

51 [Crl.Pet./340/2012](#)  
WITH LCR 2 FILES, FIXED

HYDER HUSSAIN and ANR.  
**Versus**  
DHRUBAJYOTI RAVA

MR.P KATAKEY  
MR.D K BAGCHI  
MR.D CHAKRABORTY

MR.T J MAHANTA  
MR.I CHOUDHURY  
MR.S P DAS

52 [Crl.Pet./487/2023](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

DEBASHISH DAS AND ANR  
**Versus**  
MITHUN RAY AND ANR

MR. A AHMED  
U U KHAN

MR. D K SARMAH (R-1)  
MS. J DEKA (R-1)  
MS. A TALUKDAR (R-1)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024



21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1007/2024</a>	KULEN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	SC, WATER RESOURCE
2	<a href="#">WP(C)/3540/2024</a> CAVT. NO.06722/024, FIXED	PREMIER CRYOGENICS LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK W AHMED	MR. H R DAS SC, HEALTH FOR CAVEATOR
3	<a href="#">WP(C)/3615/2024</a> B/O	KADAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
4	<a href="#">WP(C)/3621/2024</a>	SALMAN HIND AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NATH R SAHA HUMRAN AHMED MS. M BAISHYA	SC, WATER RESOURCE
5	<a href="#">WP(C)/3632/2024</a>	MD. ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM
6	<a href="#">WP(C)/3642/2024</a>	BONTIK BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, FISHERY
7	<a href="#">WP(C)/3649/2024</a>	PADMA KANTA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
8	<a href="#">WP(C)/3657/2024</a>	M/S BHOLA SAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
9	<a href="#">WP(C)/3659/2024</a>	M/S BIPUL SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE DEPTT.
10	<a href="#">WP(C)/3660/2024</a>	M/S BRZEE VALLEY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINHA	GA, ASSAM SC, FINANCE
11	<a href="#">WP(C)/3663/2024</a>	RAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM

12	<a href="#">WP(C)/3667/2024</a>	KRISHNA NATH @ KRISHNA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. N BORAH MR S DUTTA MR U.SARMAH MS. D SARMAH	GA, ASSAM SC, K A A C SC, FINANCE
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
13	<a href="#">I.A.(Civil)/2066/2024</a> in Cont.Cas(C)/14/2020	M/S. HAZARIKA TRADERS <b>Versus</b> SRI DHIREN NCHANDRA HAZARIKA,	MR. R K TALUKDAR MS. S MEDHI	MR. R K TALUKDAR
	<b>WITH</b> <a href="#">Cont.Cas(C)/14/2020</a>	M/S. HAZARIKA TRADERS <b>Versus</b> DHIREN CHANDRA HAZARIKA AND ANR.	MR. R K TALUKDAR MS. S MEDHI	MR. J PATOWARY (R1) MR. R DHAR MR I JAMIR
<b><u>ADMISSION</u></b>				
14	<a href="#">WP(C)/8251/2017</a> FIXED	ASMA KHATUN <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. M AHMED	MR. N J DUTTA MR G PEGU, GA MR. B CHOUDHURY,SC,APDCL.
15	<a href="#">WP(C)/5735/2020</a>	AAGRAH (NON GOVT. ORGANISATION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. R P SARMAH MR K UDDIN MR. A K AZAD MR. D DOLEY MS A DEKA MR. H K NATH	GA, ASSAM MR. A K GUPTA (R-3,R-4)
16	<a href="#">WP(C)/4485/2021</a>	SUNITA PARBIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
17	<a href="#">WP(C)/2844/2022</a>	JANAJIT DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR MS M TIWARI	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/2847/2022</a>	M/S MAA PADMAWATI AQUACULTURE DEVELOPMENT AND FARMER PRODUCER ORGNISATION AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR S KHOUND MS. U BARUAH MR D J MEDHI	SC, AFDC
19	<a href="#">WP(C)/2857/2022</a>	SAHID ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P AND R.D. SC, EXCISE DEPTT.
20	<a href="#">WP(C)/4103/2022</a>	POWER AND INSTRUMENTATION (GUJARAT) LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS 2	MR B K SINGH MR D AKRAM MR. A GAYAN	SC, P H E
21	<a href="#">WP(C)/4308/2022</a>	THE SAGAR MOTORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R GOSWAMI MS. N BAROOAH	SC, GMC
22	<a href="#">WP(C)/5960/2022</a>	JOY NATH DUTTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MR. N ISLAM MS TH A DEVI	GA, ASSAM SC, REVENUE
23	<a href="#">WP(C)/913/2023</a> FIXED	RAJU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD MRS. P B BHATTACHARJEE SC, FOREST
24	<a href="#">WP(C)/3921/2023</a> B/O	ASWINI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. B P SINHA	SC, IRRIGATION
25	<a href="#">WP(C)/7406/2023</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD

26	<a href="#">WP(C)/3400/2024</a> FIXED	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B B NARZARY MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI (R- 4) MS. R DUTTA (R- 4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
<b>ORDERS</b>				
27	<a href="#">Cont.Cas(C)/95/2019</a> WITH WP(C)/2727/2013 (D/O)	ON DEATH OF HAREN DAS HIS LEGAL HEIR <b>Versus</b> RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
28	<b>WITH</b> <a href="#">Review.Pet./19/2020</a>	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
29	<a href="#">Cont.Cas(C)/21/2020</a>	M/S. ASSENT CHEMICALS LTD. <b>Versus</b> NIRAJ VERMA AND 5 ORS	MR A CHOUDHURY MS D KALITA MR H BETALA MR. R K AGARWALA	MR. R M DAS MR. R M DAS
30	<a href="#">Cont.Cas(C)/247/2022</a> FIXED	SYED ZAKIR AHMED AND ORS. <b>Versus</b> DEVASHISH SHARMA AND ORS.	MRS. P GOSWAMI MS N SAIKIA	MR. D SAIKIA (R-1,3) MR. S BORA (R-1,3)
31	<a href="#">Cont.Cas(C)/674/2022</a> FIXED	MANAJ KUMAR BRAHMA <b>Versus</b> ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. B CHOUDHURY (r-1,2) MR. S BORA (r-1,2) MR P NAYAK MR. R K MUSHAHARY
32	<a href="#">WP(C)/1818/2022</a>	JONALI SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
33	<a href="#">Cont.Cas(C)/61/2023</a>	SATYAJIT DAS AND ANR <b>Versus</b> NAGEN BORO AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA (r-1,2,3,4) MR. B CHOUDHURY (R-1,2,3,4) MR P NEOG
34	<b>WITH</b> <a href="#">WP(C)/4017/2022</a>	SATYAJIT DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
35	<a href="#">Cont.Cas(C)/263/2023</a>	ANURUMA DAS <b>Versus</b> RAKESH KUMAR, I.A.S. AND 3 ORS.	MR. I C DEKA MR. D J SAIKIA	
36	<a href="#">Cont.Cas(C)/344/2023</a> FIXED	BISHURAM CHAUHAN <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
37	<b>WITH</b> <a href="#">I.A.(Civil)/2062/2024</a> in Cont.Cas(C)/344/2023	BISHURAM CHAUHAN <b>Versus</b> MD KHALILUDDIN AHMED	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	
37	<a href="#">Cont.Cas(C)/79/2024</a> FIXED	MD. IMAN ALI <b>Versus</b> NEERA DAULAGUPU AND 3 ORS.	MR B D DAS MR D KALITA MR. H R DAS	MR D GOGOI MR D GOGOI SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/377/2024</a>	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
2	<a href="#">WP(C)/3333/2024</a> B/O	TAPAS SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
3	<a href="#">WP(C)/3587/2024</a>	BIKASH RANJAN DAS <b>Versus</b> THE ASSAM CO OPERATIVE APEX BANK LTD AND 8 ORS	MR. A CHAMUAH MR. P K BHUYAN	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
4	<a href="#">WP(C)/3614/2024</a>	ABULFAZAL ABDULLAH BARBHUIYA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
5	<a href="#">WP(C)/3623/2024</a>	KALYAN KALITA <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
6	<a href="#">WP(C)/3625/2024</a>	SOLEMAN HOQUE @ SOLAMAN HAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	SC, NHM SC, HEALTH
7	<a href="#">WP(C)/3629/2024</a>	M/370982 EX HAVILDAR/SKT (MEDICAL) BABU A S <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
8	<a href="#">WP(C)/3631/2024</a>	MANABJYOTI PANGING AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, AG SC, FINANCE
9	<a href="#">WP(C)/3639/2024</a>	KALYANI KAKATI @ KAYLANE KAKATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MS. K D SARMAH	GA, ASSAM SC, PWD SC, FINANCE
10	<a href="#">WP(C)/3641/2024</a>	BAKUL MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, WATER RESOURCE SC, FINANCE DEPTT.

11	<a href="#">WP(C)/3644/2024</a>	MAKHAN KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SHOME	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/3647/2024</a>	PARASHMONI HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE
13	<a href="#">WP(C)/3648/2024</a>	AZHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, FINANCE
14	<a href="#">WP(C)/3653/2024</a>	NOWSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/3656/2024</a>	PRASAD KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	GA, ASSAM SC, P H E
16	<a href="#">WP(C)/3662/2024</a>	HITUSH NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
<b>ADMISSION</b>				
17	<a href="#">WP(C)/5712/2018</a>	BORDER ROADS ORGANIZATION LABOURERS UNION <b>Versus</b> UNION OF INDIA AND 9 ORS	MS. B BHUYAN MS B MAHANTA MR. P K SARMA	MRS. A GAYAN MR. M PHUKAN (CGC, R1- R4, R6-R9) ASSTT.S.G.I.
18	<a href="#">WP(C)/1701/2019</a>	MRINAL KANTI CHAKRABORTY <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY AND 6 ORS.	MR K K MAHANTA MR. K M MAHANTA MR. S CHAKRABARTY	MR. R P KAKOTI SR. ADV. (SC, IIT, R1-R4) MR. A K DUTTA (R1-R4) MR H DAS MR H GUPTA (R7) MR. S SUTRADHAR (R1-R4) SC, IIT ASSTT.S.G.I.
19	<a href="#">WP(C)/5119/2019</a>	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
20	<a href="#">WP(C)/4020/2020</a>	DHIRAJ NATH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MD. A SAHAD MR. N HAQUE MR K UDDIN MR. A K AZAD MR. M H ALI MR. H K NATH	MR. R. DHAR, SC, PWD ROAD GA, ASSAM
21	<a href="#">WP(C)/13/2021</a>	MERI TUDU <b>Versus</b> THE REGISTRAR GENERAL GAUHATI HIGH COURT AND 2 ORS	MR K K KALITA MR. D THAOSEN MS K PHUKAN MR. B R DAS	SC, GHC
22	<a href="#">WP(C)/6698/2021</a> FIXED	JAJNA RAM DEKA @ JAGYA RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P KATAKI MR S P DAS MR A ALAM	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, REVENUE
23	<a href="#">WP(C)/1207/2023</a> B/O	RASHMI DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS DIPANJALI BORPUJARI MRS. M BARMAN	MR A N AHMED (R-3) DY.S.G.I.
24	<a href="#">WP(C)/254/2024</a> FIXED	AJOY BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
25	<a href="#">WP(C)/667/2024</a> FIXED	MRITUNJAY SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
26	<a href="#">WP(C)/1093/2024</a> B/O	SHAYED MASUD MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
27	<a href="#">WP(C)/1367/2024</a>	ABHIJEET CHAUDHARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.

28	<a href="#">WP(C)/1409/2024</a> FIXED	TUPESWARI BALA BARO <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
29	<a href="#">WP(C)/1837/2024</a>	TARAK BAISHYA AND 250 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM
30	<a href="#">WP(C)/1993/2024</a> FIXED	SANTANU TAMULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
31	<a href="#">WP(C)/2162/2024</a> FIXED	SUHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
	<b>WITH</b>			
32	<a href="#">WP(C)/2434/2024</a>	FOUJIA TABASSUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
33	<a href="#">WP(C)/2869/2024</a> FIXED	KAUSHIK DAS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO- OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
	<b>WITH</b>			
34	<a href="#">WP(C)/2321/2024</a>	KAUSHIK DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. FIRUZ KHAN RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
35	<a href="#">WP(C)/2938/2024</a> FIXED	MD. IBRAHIM ALI <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
36	<a href="#">WP(C)/3125/2024</a> FIXED	MOONSOON BARKAKOTI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
37	<a href="#">WP(C)/3352/2024</a> FIXED	AMIT KR BISWAS <b>Versus</b> UNION OF INDIA AND 4 ORS	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	DY.S.G.I. SC, F C I
38	<a href="#">WP(C)/3363/2024</a> FIXED	PREMA BHADRA HASNU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM SC, APGCL
39	<a href="#">WP(C)/3377/2024</a> FIXED	SUDHAKAR R SHINDE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI(CGC) DY.S.G.I.
40	<a href="#">WP(C)/3398/2024</a> FIXED	RAMESH KUMAR PUNIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MS. B SARMA DY.S.G.I.
41	<a href="#">WP(C)/3518/2024</a> FIXED	KUNJOLLY PUMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	SC, K A A C

**ORDERS**



42	<a href="#">WP(C)/393/2020</a>	ON THE DEATH OF SUSHANTA CHANDRA PAUL HIS LEGAL HEIRS SMT. JHARNA PAUL AND 4 ORS. <b>Versus</b> PUNJAB NATIONAL BANK	MR. B CHAKRAVARTY MR. A D GOSWAMI MR. S UPADHAY MS THUYEKHRULU	
43	<a href="#">Cont.Cas(C)/606/2022</a> B/O	HASIBA BEGUM <b>Versus</b> SYEDAIN ABBASI AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	
44	<a href="#">Review.Pet./82/2024</a> IN WP(C)/7370/2021 (D/O)	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> JADAV CHANDRA BORA	MR R M DAS SC. WATER RESOURCE DEPTT.	
45	<a href="#">Cont.Cas(C)/168/2024</a>	SURESH DAS <b>Versus</b> PABAN KUMAR BARTHAKUR AND 2 ORS.	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN	MR. K KONWAR (r-3) MR S DUTTA(R-2) MR S DUTTA(R-2) MR U.SARMAH(R-2)
46	<a href="#">Cont.Cas(C)/244/2024</a>	PHANIDHAR CHOUDHURY <b>Versus</b> DOMBARU SAIKIA	MR. S KATAKI MS. R DUTTA	MR. J BARMAN (R-1) MR D J BORO (R-1)
47	<a href="#">Cont.Cas(C)/285/2024</a> FIXED	RUMI LANGTHASA <b>Versus</b> RAVI KOTA AND 5 ORS.	MR. N K MURRY MS P TOKBIPI P HAJONG	
48	<a href="#">WP(C)/2796/2024</a> FIXED	MANOJ KALITA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, P AND R.D. GA, ASSAM SC, P H E
49	<a href="#">WP(C)/2834/2024</a> FIXED	JAHANARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, HEALTH SC, FINANCE
<b>HEARING</b>				
50	<a href="#">WP(C)/554/2023</a> B/O	HAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R-2,3) SC, GHC
51	<a href="#">WP(C)/2720/2023</a> FIXED	GAJENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM
52	<a href="#">WP(C)/1053/2024</a> B/O	BHUPESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
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15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
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22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
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31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/7753/2018</a>	MEJBHAN BIBI @ MOZBHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 <a href="#">WP(C)/3369/2019</a>	NURUL NESSA @ NURUN NESSA <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3 <a href="#">WP(C)/6795/2019</a> WITH LCR 3 FILES	KRITIBASH HALDER AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4 <a href="#">WP(C)/501/2020</a> WITH LCR	NURJUBHAN @ RUBIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 <a href="#">W.P.(CrI.)/13/2024</a> FIXED	NANDA RANI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	GA, ASSAM
6 <a href="#">WP(C)/585/2024</a> WITH LCR	MURSHIDA BEGUM @ MUKLESA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7 <a href="#">WP(C)/744/2024</a> WITH LCR	ANSER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8 <a href="#">WP(C)/1203/2024</a> WITH LCR	MD. SULTAN KHAN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. D K BAGCHI MS. N A CHETIA	GA, ASSAM MRS S BARUAH(CGC) DY.S.G.I. SC, F.T

9	<a href="#">WP(C)/3636/2024</a>	SORA KHATUN @ SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/3637/2024</a>	MORJINA KHATUN @ MARJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R ISLAM MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/3638/2024</a>	BHARATI DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/3640/2024</a>	ABDUL MAJID <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P A AHMED MR S U AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/3646/2024</a>	HAZERA BIBI @ HAZERA BEWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/3650/2024</a>	NURU ALI @ NUR MAHAMMAD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/3651/2024</a>	FUL KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS	MD A ALI J ALAM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>				
16	<a href="#">WP(C)/760/2017</a> WITH LCR	SAIF UDDIN @ MD. SARIF UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/918/2017</a> WITH LCR	APTAR ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/1912/2017</a> WITH LCR	SARAFAT ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.M ISLAM MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/2358/2017</a> WITH LCR	AROTI SHILL @ AROTI SHIL @ ARATI SHIL <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/2470/2017</a> WITH LCR	THE STATE OF ASSAM and ANR. <b>Versus</b> SURJYA BHANU	MR.B N SARMAGA, ASSAM MR.S C KOYAL (Asstt.S.G.I.)	
21	<a href="#">WP(C)/2475/2017</a> WITH LCR	THE STATE OF ASSAM and ANR. <b>Versus</b> FUL KHATUN	MR.B N SARMAGA, ASSAM MR.S C KOYAL(ASSTT. S.G.I.)	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR
22	<a href="#">WP(C)/2483/2017</a> WITH LCR	THE STATE OF ASSAM and ANR. <b>Versus</b> SABIYA KHATUN @ SOBIA KHATUN	MR.B N SARMA GA, ASSAM ASSTT.S.G.I. MR.S C KOYAL	MR.N ANAND MR.U K BARMAN MR.H ALI
23	<a href="#">WP(C)/6949/2017</a> WITH LCR	MUSSTT. AFIA BEGUM <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.D BARMAN MR.K LAHKAR MS.R BISWAS	GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/8216/2017</a> WITH LCR	ABDUL GAFUR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM MR.D BARUAH SC, NRC ASSTT.S.G.I. MRSA VERMA SC, ELECTION COMMISSION.

25	<a href="#">WP(C)/8218/2017</a> WITH LCR	NURJAHAN BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A S TAPADER	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ECI
26	<a href="#">WP(C)/8222/2017</a> WITH LCR	MANJILA BIBI <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM MR.D BARUAH SC, NRC SC, ELECTION COMMISSION. MRS.A VERMA ASSTT.S.G.I.
27	<a href="#">WP(C)/8226/2017</a> WITH LCR	ABIRAN BIBI <b>Versus</b> THE UNION OF INDIA and 8 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ECI
28	<a href="#">WP(C)/2726/2018</a> WITH LCR	MOINA MIYA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	<a href="#">WP(C)/3003/2018</a> WITH LCR	KADBHANU BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. J AHMED S Z AHMED MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
30	<a href="#">WP(C)/3059/2018</a> WITH LCR	SUJIT SAHA @ SUJIT CHANDRA SAHA <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
31	<a href="#">WP(C)/3068/2018</a> WITH LCR	BHASHAN ALI @ MD. BHASHAN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED S Z AHMED MR. P RAHMAN MS. H BEGUM MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
32	<a href="#">WP(C)/3236/2018</a> WITH LCR	AMSER ALI @ AMSER <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	<a href="#">WP(C)/3268/2018</a> WITH LCR	SABIA KHATUN @ SABIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
34	<a href="#">WP(C)/3335/2018</a> WITH LCR	ARMINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC R6 MR. D BARUAH MS. A VERMA MR J PAYENG SC, ECI R5 SC, F.T R2,3,4
35	<a href="#">WP(C)/3340/2018</a> WITH LCR	HASNARA BEGUM @ HASNA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MS. P S LASKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

36	<a href="#">WP(C)/3500/2018</a> WITH LCR	MOHAMMAD ALI AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S HOQUE MR S ISLAM MR P K DAS SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
37	<a href="#">WP(C)/3571/2018</a> WITH LCR	KIRAN BISWAS @ HIRANI @ HIRAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR G P BHOWMIK MR. B CHOWDHURY MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
38	<a href="#">Review.Pet./14/2023</a> IN WA/229/2022 (D/O)	SURAJIT BARMAN AND 2 ORS. <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS.	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
39	<a href="#">Review.Pet./79/2023</a> IN WP(C)/3484/2019 (D/O)	DIPALI BISWAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	<a href="#">MC/44/2024</a> IN WP(C)/4864/2018 (D/O) in WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
41	<a href="#">I.A.(Civil)/2097/2024</a> WITH LCR in WP(C)/7866/2017	ANOWARA BEGUM, <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. A M AHMED MS.S RAHANA P. GHOSH	GA, ASSAM SC, F.T SC, ECI ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/7866/2017</a>	ANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
42	<a href="#">I.A.(Civil)/2123/2024</a> WITH LCR in WP(C)/8826/2018	SONA BHANU, <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. P A AHMED MR. P A AHMED	SC, NRC DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/8826/2018</a>	SONA BHANU <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. J AHMED MR. N AHMED MR. P A AHMED MS. D BORA MR. F R CHOUDHURY	SC, NRC MR. A KALITA (R-3,5,6,7 & 8) MS. B DAS (R-2) MS. A VERMA (R-4) MS. G HAZARIKA (R-1) ASSTT. S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024

12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./4266/2023</a> FIXED, WITH SCANNED COPY OF CASE RECORD	MONIRUL ISLAM <b>Versus</b> THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 24/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024



27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6660/2016</a> FIXED	PRANAB JYOTI DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM SC, APSC MR.P N GOSWAMI SC, P H E
2	<a href="#">WP(C)/6384/2017</a> FIXED	SHOBALAL MALLA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
3	<a href="#">WP(C)/4393/2018</a> B/O	ARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPT.
4	<a href="#">WP(C)/6073/2019</a>	TINKU DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N DHAR MR. K K NANDI MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
5	<a href="#">WP(C)/8964/2019</a>	PADMA KANTA BORA <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS.	DR. B N GOGOI MR N BARUAH	MR. P K ROY SC, F C I
6	<a href="#">WP(C)/3915/2020</a> FIXED	AMINUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY MR. D MOZUMDER, ADDL. AG,ASSAM
7	<a href="#">WP(C)/1614/2021</a>	NARAYAN CHANDRA DAS <b>Versus</b> THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
8	<a href="#">WP(C)/4319/2021</a>	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1945/2021</a> in WP(C)/4319/2021	KAMALESWAR LAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	

	<b>WITH</b> <a href="#">I.A.(Civil)/2070/2021</a> in WP(C)/4319/2021	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
9	<b>WITH</b> <a href="#">WP(C)/3565/2023</a>	SHANTANU DHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES
10	<a href="#">WP(C)/5478/2021</a>	BONIL JOHORI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
11	<b>WITH</b> <a href="#">WP(C)/5444/2021</a>	PRASANNA HASNU <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
12	<b>WITH</b> <a href="#">WP(C)/5477/2021</a>	NOBIN KEMPRAI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
13	<b>WITH</b> <a href="#">WP(C)/5513/2021</a>	JOYRESH THOUSEN <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
14	<a href="#">WP(C)/6550/2021</a>	TAPAN CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD MR. C S HAZARIKA (SC, PERSONAL (B)) SC, AG SC, PWD SC, FINANCE
15	<a href="#">WP(C)/6971/2021</a>	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
16	<a href="#">WP(C)/7261/2021</a> FIXED	UDDIPTA KASHYAP <b>Versus</b> THE MANAGING DIRECTOR AND CEO, PNB AND 2 ORS	MR. S B PRASAD	SC, PNB
17	<a href="#">WP(C)/3385/2022</a>	RUNU MUKHARJEE <b>Versus</b> UNION OF INDIA AND 2 ORS	MS S BORA MS. N CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
18	<a href="#">WP(C)/5598/2022</a> B/O	BABAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
19	<a href="#">WP(C)/6943/2022</a> FIXED	SUKUMAY SAHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R HAZARIKA MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	SC, TAXES
20	<a href="#">WP(C)/7710/2022</a>	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
21	<a href="#">WP(C)/1435/2023</a>	LILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
22	<a href="#">WP(C)/1795/2023</a> B/O	ARJUN BASFOR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DAS MR. T DEWAN MS. J GHOSH	SC, FINANCE SC, INDUSTRIES
23	<a href="#">WP(C)/2268/2023</a>	DESH RAJ <b>Versus</b> UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.

24	<a href="#">WP(C)/3197/2023</a> FIXED	SUDIP KR DHAR AND 13 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
25	<a href="#">WP(C)/3286/2023</a>	MRIDUL HAZARIKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
26	<a href="#">WP(C)/3520/2023</a> FIXED	SUSHILA DEVI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
27	<a href="#">WP(C)/5077/2023</a>	MAJAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S H SIKDAR MS S ABDULLAH	MRS. A GAYAN DY.S.G.I.
28	<a href="#">WP(C)/5668/2023</a>	DWIPEN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R- 2 & R-3) SC, GAD
29	<a href="#">WP(C)/6128/2023</a> FIXED	DIBAKOR PHUKAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, AG SC, IRRIGATION SC, FINANCE
30	<a href="#">WP(C)/6543/2023</a> FIXED	JUGOBROTA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG MR. M AHMED (r-12) SC, FOREST
31	<a href="#">WP(C)/6999/2023</a> FIXED	DWIJEN KALITA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. A GANGULY (R-1) MR. A DHANUKA (R-1)
32	<a href="#">WP(C)/7545/2023</a> FIXED	SMT. RITASRI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM
33	<a href="#">WP(C)/102/2024</a>	JOYMATI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
34	<a href="#">WP(C)/1500/2024</a>	PRATUL KR DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
35	<a href="#">WP(C)/1961/2024</a>	JUGAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
36	<a href="#">WP(C)/1976/2024</a>	TULYA CHETIA OIL ID 201139 <b>Versus</b> THE OIL INDIA LIMITED AND 3 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, OIL
37	<a href="#">WP(C)/2499/2024</a>	RENU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, AG SC, PWD
<b>ORDERS</b>				
38	<a href="#">WP(C)/7552/2018</a> FIXED	BOKUL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R
39	<a href="#">Cont.Cas(C)/263/2019</a>	PRADIP KUMAR BASUMATARY AND 6 ORS. <b>Versus</b> BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3,4) MR. A K BHUYAN MS. R B BORA (r-3,4) MR. S BORA (r-3,4) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM

40	<a href="#">Cont.Cas(C)/204/2023</a>	PARTHA PRATIM MAHANTA <b>Versus</b> SMT. JAYMATI PATOWARY AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. K N CHOUDHURY (R-1,2,3,4,5,6) MR. A CHAMUAH (R-1,4,5,6) MISS. R R KAKATI (R-1,4,5,6) MR. D J DAS(r-2,3) MS N MAHANTA (R-1,4,5,6) MR. H G HAZARIKA (R-1,4,5,6)
41	<a href="#">Cont.Cas(C)/680/2023</a>	MANOJ KUMAR BARUAH <b>Versus</b> PABAN KUMAR BARTHAKUR, IAS AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. R DHAR(R-2,3) MS TOSHISENLA(R-2,3) A LONGKUMER(R-2,3)
	<b>WITH</b>			
42	<a href="#">Cont.Cas(C)/488/2022</a>	MANOJ KUMAR BARUAH <b>Versus</b> 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR. R DHAR(R-4,2) MR P BHARDWAJ MR P BHARDWAJ MS TOSHISENLA(R-4,2) A LONGKUMER(R-4)
43	<a href="#">Cont.Cas(C)/790/2023</a>	FUZAIL AHMED CHOUDHURY <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
44	<a href="#">Cont.Cas(C)/791/2023</a>	FAKAR UDDIN MAZUMDER <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
45	<a href="#">Cont.Cas(C)/792/2023</a>	DEBASISH CHOUDHURY <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
46	<a href="#">WP(C)/541/2024</a>	MOUSUMI SARANIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	GA, ASSAM MR. K K DEKA(R-5) SC, BTC
47	<a href="#">I.A.(Civil)/743/2024</a> in WP(C)/2866/2022	PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
	<b>WITH</b> <a href="#">WP(C)/2866/2022</a>	PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I.
48	<a href="#">I.A.(Civil)/1086/2024</a> B/O in WP(C)/3088/2020 <b>WITH</b> <a href="#">WP(C)/3088/2020</a>	FAIZUL ISLAM BHUYAN, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/3088/2020</a>	FAIZUL ISLAM BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR B GOGOI MS. M.D. BORA, SC, W M D (R2-R7) SC, FINANCE DEPTT.
49	<a href="#">I.A.(Civil)/1410/2024</a> WITH OFFICE NOTE, ENQUIRY REPORT in Review.Pet./33/2024 <b>WITH</b> <a href="#">Review.Pet./33/2024</a>	PARUL PATHAK, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K SINGHA B KUMAR MR. M K NEOG	GA, ASSAM SC, AG SC, A S T C SC, FINANCE
	<b>WITH</b> <a href="#">Review.Pet./33/2024</a>	THE STATE OF ASSAM <b>Versus</b> GANESH CHANDRA PATHAK,	MS. M D BORAH	GA, ASSAM SC, AG SC, A S T C SC, FINANCE
50	<a href="#">I.A.(Civil)/2139/2024</a> B/O in WP(C)/1504/2024 <b>WITH</b> <a href="#">WP(C)/1504/2024</a>	DILIP KUMAR CHOUDHURY AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, NHM
	<b>WITH</b> <a href="#">WP(C)/1504/2024</a>	DILIP KUMAR CHOUDHURY AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, NHM SC, HEALTH

**HEARING**

51	<a href="#">WP(C)/3335/2016</a> FIXED	FANINDER KUMAR RAI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
52	<a href="#">WP(C)/5574/2018</a> B/O	KANDARPA KUMAR KALITA <b>Versus</b> UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
53	<a href="#">WP(C)/2139/2020</a> FIXED	G/3200622N HAVILDAR/GD, JAGDISH CHANDRA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. K GOGOI ASSTT.S.G.I.
54	<a href="#">WP(C)/4004/2020</a> FIXED	DILIP KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
55	<a href="#">WP(C)/1013/2023</a> FIXED	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Mat.App./70/2017</a>	XXXX XXXX <b>Versus</b> XXXX XXXX	MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK	MS. P CHAKRABORTY MS. K KHAN MS. A DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/3944/2017</a> <b>in</b> Mat.App./70/2017	XXXXXXXXX <b>Versus</b> XXXXXXXXX	MS.R DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1943/2023</a> <b>in</b> Mat.App./70/2017	XXXXXXXXX <b>Versus</b> XXXXXXXXX		MR. A R TALUKDAR
2	<a href="#">Crl.A./98/2022</a> 2 Y 4 M 1 D :WITH OFFICE NOTE, LCR- 9(NINE) FILES, P.B. - 2	CHANDU MIA LASKAR @ CHANDU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./100/2022</a> 2 Y 4 M 1 D :	SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
4	<a href="#">Crl.A./111/2022</a> 2 Y 4 M 1 D :	ABIDUR RAHMAN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	<a href="#">CRL.A(J)/107/2022</a> 2 Y 2 M 5 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	SRI KAMAL GOWALA @ TINKU @ TINKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DEV	PP, ASSAM
6	<a href="#">I.A.(Crl.)/610/2022</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 <b>in</b> Crl.A./251/2022	SHANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	PP, ASSAM

	<b>WITH</b> <a href="#">CrI.A./251/2022</a>	SHANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R ALI MR G U AHMED MR. A AHMED MR. A AHMED MR. A S TAPADER MR M AHMED	PP, ASSAM
7	<a href="#">CRL.A(J)/93/2023</a> 1 Y 2 M 0 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 <b>WITH</b> <a href="#">I.A.(CrI.)/1010/2023</a> in CRL.A(J)/93/2023	BANDHANA KANDULANA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI	PP, ASSAM
8	<a href="#">CRL.A(J)/116/2023</a> 4 Y 9 M 28 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES <b>WITH</b> <a href="#">I.A.(CrI.)/986/2023</a> in CRL.A(J)/116/2023	BANDHANA KANDULANA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR. GAJI RAHMAN @ GAJI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY	PP, ASSAM
9	<a href="#">I.A.(CrI.)/633/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CRL.A(J)/89/2023 <b>WITH</b> <a href="#">CRL.A(J)/89/2023</a>	GAJI RAHMAN @ GAJI <b>Versus</b> THE STATE OF ASSAM AND ANR. BIJIT KALITA @ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
10	<a href="#">I.A.(CrI.)/7/2024</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, FIXED in CrI.A./1/2024 <b>WITH</b> <a href="#">CrI.A./1/2024</a>	BIJIT KALITA @ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR. JUNMAYA SARKI @ MAILI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	MRS. P B BORDOLOI (AS LEGAL-AID-COUNSEL FOR R-2) PP, ASSAM PP, ASSAM
11	<a href="#">CRL.A(J)/3/2022</a> 3 Y 4 M 5 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	JUNMAYA SARKI @ MAILI <b>Versus</b> THE STATE OF ASSAM AND ANR. SUKRU URANG <b>Versus</b> THE STATE OF ASSAM	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN MR A TEWARI, AMICUS CURIAE	PP, ASSAM
12	<a href="#">CRL.A(J)/7/2022</a> WITH LCR - 4 (FOUR) FILES, P. B.- 2	BADHNA ORANG AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA (AMICUS CURIAE)	PP, ASSAM
13	<a href="#">CRL.A(J)/8/2022</a> 4 Y 9 M 12 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	JITEN RAY <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024



10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/1876/2024</a>	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
2	<a href="#">WP(C)/3666/2024</a>	JITUMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, GHC

LEAVE NOTE OF ADVOCATES FOR 24/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024

24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



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**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">Arb.P./9/2024</a> FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	<b>WITH</b>			
2	<a href="#">Arb.P./8/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	<b>WITH</b>			
3	<a href="#">Arb.P./10/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/59/2009</a> (HEARING), WITH LCR	SRI TARLOK SINGH and ORS <b>Versus</b> SRI JATINDRA NATH BHARALI	MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN	MR.T J MAHANTA MS.P BHATTACHARYA
	<b>WITH</b> <a href="#">MC/880/2009</a> in RSA/59/2009	SRI TARLOK SINGH and ORS. <b>Versus</b> SRI JATINDRA NATH BHARALI and ORS.	MR.K AGARWAL MR.S C KEYAL MR. P NEOG	
2	<a href="#">Arb.A./6/2010</a> (HEARING), WITH LCR	M/S RANJUL BARUAH <b>Versus</b> INDIAN OIL CORPORATION LTD.and 2 ORS	MR.G N SAHEWALLA MR.J KOTOKY MD.ASLAM	MR. N DEKA(R 1 and 2)
<b>MOTION</b>				
3	<a href="#">Test.Cas./1/2024</a>	ABANI DAS AND 3 ORS <b>Versus</b> JEUTI DAS AND 3 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2173/2024</a> in Test.Cas./1/2024	ABANI DAS AND 3 ORS <b>Versus</b> JEUTI DAS AND 3 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	
4	<a href="#">Tr.P.(C)./56/2024</a>	PINKI BARUAH <b>Versus</b> DIPANKAR DOWARAH	MR. R SARMA A H CHOUDHURY	
5	<a href="#">Tr.P.(C)./57/2024</a>	SANJIT DAS <b>Versus</b> REBEKA KAR	MR J DAS	
6	<a href="#">Tr.P.(C)./58/2024</a>	SUMI BORAH SAIKIA <b>Versus</b> NIPEN SAIKIA	MR P NEOG	
7	<a href="#">CRP/76/2024</a>	JAHURA KHATUN <b>Versus</b> EMRAN HUSSAIN AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	

**ADMISSION**

8	<a href="#">RFA/51/2023</a>	DR. IVA DEVI GOSWAMI @ DR. IVA GOSWAMI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P S DEKA MS B LAHKAR MR B S DEKA	GA, ASSAM SC, G M D A SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3556/2023</a> in RFA/51/2023	DR. IVA DEVI GOSWAMI @ DR. IVA GOSWAMI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P S DEKA MS B LAHKAR MR B S DEKA	GA, ASSAM SC, REVENUE SC, G M D A
9	<a href="#">Mat.App./23/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MS. A DEVI	
10	<a href="#">MFA/41/2024</a>	RAFIT ALI AND ANR. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
11	<a href="#">RFA/47/2024</a> FIXED	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> M/S SURAJ CONSTRUCTION	MR. A BISWAS MS M DAS MR. P SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2167/2024</a> in RFA/47/2024	The State Of Assam And Ors <b>Versus</b> M/S SURAJ CONSTRUCTION	MR. A BISWAS MS M DAS MR. P SAIKIA	
12	<a href="#">MACApp./353/2024</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BIBHA BAGIRI @ SONOWAL AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2137/2024</a> in MACApp./353/2024	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BIBHA BAGIRI @ SONOWAL AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
13	<a href="#">MACApp./354/2024</a>	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> BASAPI HANSEPI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2160/2024</a> in MACApp./354/2024	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> BASAPI HANSEPI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
14	<a href="#">MACApp./355/2024</a>	MONSURA KHATUN AND ANR. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	
15	<a href="#">MACApp./356/2024</a>	MAGMA HDI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MANJILA BEGUM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2176/2024</a> in MACApp./356/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MANJILA BEGUM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
		<b><u>BAIL HEARING</u></b>		
16	<a href="#">AB/1629/2024</a> FIXED	MD. NUR HUSSAIN @ NUR HOSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
		<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>		
17	<a href="#">RSA/15/2023</a>	MD JAY NUDDIN SEIKH <b>Versus</b> ON THE DEATH OF LATE SURAT ZAMAL HIS LEGAL HEIRS AJIRAN BEWA AND 8 ORS	MR A D CHOUDHURY MR T CHAKRABORTY MR. D CHOUDHURY	
18	<a href="#">RSA/202/2023</a> B/O	MAINA MIA LASKAR AND 15 ORS. <b>Versus</b> JALAL UDDIN BARBHUIYA AND 3 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	

	<b>WITH</b> <a href="#">I.A.(Civil)/3330/2023</a> in RSA/202/2023	MAINA MIA LASKAR AND 15 ORS. <b>Versus</b> JALAL UDDIN BARBHUIYA AND 3 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
19	<a href="#">RSA/115/2024</a>	NUR HUSSAIN AND 2 ORS. <b>Versus</b> ON THE DEATH OF KUMURUDDIN HIS LEGAL HEIRS AND ORS.	MS. R CHOUDHURY MR. M ISLAM MS. B. HAZARIKA	
20	<a href="#">RSA/131/2024</a>	PRANAB TALUKDAR AND ANR <b>Versus</b> PRANITA TALUKDAR AND 7 ORS.	MR. SURAJIT DAS MR. P P DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/2165/2024</a> in RSA/131/2024	PRANAB TALUKDAR AND ANR. <b>Versus</b> PRANITA TALUKDAR AND 7 ORS.	MR. SURAJIT DAS MR. P P DAS	
21	<a href="#">RSA/132/2024</a>	PAROMA MUKHERJEE <b>Versus</b> ON THE DEATH OF NIMAI SHARMA HIS LEGAL HEIRS SUSHMITA SHARMA AND ORS.	MR. S K GHOSH MS F AHMED	
<b>ORDERS</b>				
22	<a href="#">RSA/219/2016</a> WITH LCR, B/O	ON THE DEATH OF SHRI AMARESH CHANDRA DAS, HIS LEGAL HEIRS AND 7 ORS <b>Versus</b> ON THE DEATH OF SHRI MUNINDRA CHANDRA DAS, HIS LEGAL HEIRS AND 4 ORS	MRM J QUADIR MR.S Y AHMED MS. M KHANIKAR MR.V M THOMAS	GA, ASSAM MS. R CHOUDHURY MR.S R BORUAH MS.S S ZIA(R-1) MR N RAHMAN MS F N ZAMAN MRS.R CHOUDHURY(R-1)
23	<a href="#">RSA/3/2018</a>	ASMINA KHATUN <b>Versus</b> SAHED ALI AND ORS	MR Z MUKIT MR. A SATTAR H K BARUAH	MS. R CHOUDHURY (R1, R3, R4) H AHMED, (R 1, 3 and 4)
24	<a href="#">MFA/77/2018</a>	THE UNION OF INDIA <b>Versus</b> M/S ARUNA ENTERPRISE		
	<b>WITH</b> <a href="#">I.A.(Civil)/2191/2018</a> in MFA/77/2018	UNION OF INDIA <b>Versus</b> M/S ARUNA ENTERPRISE		
25	<a href="#">RSA/23/2020</a> CAVT. NO.1201/2019	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS <b>Versus</b> MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N BHARALI MD. S ALI MR G GOGOI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/347/2020</a> in RSA/23/2020	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS <b>Versus</b> MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N BHARALI MD S ALI FOR CAVEATOR MR G GOGOI
26	<a href="#">MFA/58/2023</a> WITH LCR	SAFALI PAUL @ CHEFALI PAUL AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MRS. R DEVI SC, NF RLY
27	<a href="#">MFA/60/2023</a> WITH LCR	MITHU BASFOR AND ANR. <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MS. B SARMA SC, NF RLY
28	<a href="#">MFA/103/2023</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S ABCI INFRASTRUCTURES PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA
29	<a href="#">I.A.(Civil)/1633/2023</a> in MFA/6462/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. ABDUL RAFIK ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A SHARMA (r-2)
	<b>WITH</b> <a href="#">MFA/6462/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ABDUL RAFIK ALI AND ANR. B	MS. R D MOZUMDAR	
30	<a href="#">I.A.(Civil)/3075/2023</a> WITH LCR, B/O in RSA/70/2021	ABDUL MALIK AND 8 ORS <b>Versus</b> SABITA RANI PAUL AND 7 ORS	MS. R CHOUDHURY	MR. B C DAS GA, ASSAM MS. I DAS



	<b>WITH</b> <a href="#">RSA/70/2021</a>	ABDUL MALIK AND 8 ORS <b>Versus</b> SABITA RANI PAUL AND 7 ORS THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DACHIJA TANTI AND 2 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY MR. P J BARMAN	MR. B C DAS GA, ASSAM MS. I DAS
31	<a href="#">I.A.(Civil)/3626/2023</a> in MFA/14094/2023			
	<b>WITH</b> <a href="#">MFA/14094/2023</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> DACHIJA TANTI AND 2 ORS. A	MR. P J BARMAN	
32	<a href="#">MFA/5/2024</a> WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> WAHIDA BEGUM AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
33	<b>WITH</b> <a href="#">MFA/4/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> PANNA BEGUM BHUYAN AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
34	<a href="#">CO/11/2024</a> in RSA/173/2023	GULABI RABIDAS AND 3 ORS <b>Versus</b> GANIA RABIDAS @ MONI RABIDAS	MR. M H RAJBARBHUIYAN MR G BHARADWAJ MS. R CHETRI	
	<b>WITH</b> <a href="#">RSA/173/2023</a>	GANIA RABIDAS @ MONI RABIDAS <b>Versus</b> GULABI RABIDAS AND 16 ORS	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 4) MR G BHARADWAJ(R-1 TO 4)
35	<a href="#">MFA/20/2024</a> WITH LCR	JAYSHREE MAHESH DODE AND 3 ORS. <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. C K S BARUAH DY.S.G.I.
36	<a href="#">MFA/24/2024</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MD. JOYAL ABEDIN AND ANR.	MR. R C PAUL	MR. D SAHU (r-2) MR. R S MISHRA (r-2) MS M GOGOI (r-2)
37	<a href="#">MFA/30/2024</a>	ATABAR AKAND <b>Versus</b> MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH
38	<a href="#">MFA/35/2024</a>	ASHA KUJUR AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MS. K PHUKAN (C.G.C.) DY.S.G.I.
39	<a href="#">I.A.(Civil)/103/2024</a> in MFA/5407/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS.	MS P HAJURI MS M N KONYAK	S AHMED(R-1)
	<b>WITH</b> <a href="#">MFA/5407/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS. E	MS P HAJURI	
40	<a href="#">I.A.(Civil)/173/2024</a> B/O in MFA/15524/2023	NATIONAL INSURANCE CO. LTD. <b>Versus</b> FAKAR UDDIN AND ANR	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MR H BHAGAWATI N DHAR	
	<b>WITH</b> <a href="#">MFA/15524/2023</a> (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> FAKAR UDDIN AND ANR B	MR. R K BHATRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/482/2024</a> (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> FAKAR UDDIN AND ANR B	MR. R K BHATRA	

41	<a href="#">I.A.(Civil)/276/2024</a> WITH LCR, B/O in MACApp./267/2023  <b>WITH</b> <a href="#">MACApp./267/2023</a>	RUPA BORA, <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS  ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUPA BORA AND 2 ORS.	MRS. P B HAZARIKA MRS. P B HAZARIKA  MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR MRS. P B HAZARIKA (r-1) MR. S Ali (r-1)
42	<a href="#">I.A.(Civil)/462/2024</a> B/O in MACApp./1753/2024  <b>WITH</b> <a href="#">MACApp./1753/2024</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SEWALI KONWAR LAHON AND 3 ORS.  ORIENTAL INSURANCE CO LTD <b>Versus</b> SEWALI KONWAR LAHON AND 3 ORS F	MR SISHIR DUTTA MS. M CHOUDHURY  MR SISHIR DUTTA	MR. M KALITA(R-1)
43	<a href="#">I.A.(Civil)/1026/2024</a> WITH LCR, FIXED in RSA/27/2023  <b>WITH</b> <a href="#">RSA/27/2023</a>	BHUMIDHAR BARMAN AND 3 ORS . <b>Versus</b> SHRADHA NANDA BARMAN,  SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV  MR. M DUTTA MS S DEV MR J MAHANTA	MR. M DUTTA  MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/547/2023</a> in RSA/27/2023	SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	
44	<a href="#">I.A.(Civil)/1289/2024</a> in CRP/6944/2021  <b>WITH</b> <a href="#">CRP/6944/2021</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/1540/2021</a>	THE MANAGING DIRECTOR AND ANR. <b>Versus</b> KAMALUDDIN AHMED AND 7 ORS.  THE MANAGING DIRECTOR AND ANR. <b>Versus</b> KAMALUDDIN AHMED AND 5 ORS. -F  THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. <b>Versus</b> MD. KAMALUDDIN AHMED AND 5 ORS.	MR R M DAS  MR N N UPADHYAYA  MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR. B K DAS  MR. B K DAS (R-1) MS. M D BORAH(R-5) MR H P GUWALA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/92/2024</a>	THE MANAGING DIRECTOR AND ANR. <b>Versus</b> KAMALUDDIN AHMED AND 5 ORS.	MR R M DAS	MR. B K DAS SC, TRANSPORT DEPARTMENT, ASSAM (FOR R-6)
45	<a href="#">I.A.(Civil)/1694/2024</a> in MFA/2668/2023  <b>WITH</b> <a href="#">MFA/2668/2023</a> (Filing Number)	UNION OF INDIA <b>Versus</b> JULI BORA AND 2 ORS.  UNION OF INDIA <b>Versus</b> JULI BORA AND 2 ORS. A	MR. D J DAS  MR. D J DAS	
46	<a href="#">I.A.(Civil)/1987/2024</a> FIXED in RSA/12063/2023  <b>WITH</b> <a href="#">RSA/12063/2023</a> (Filing Number)	RINA BORA AND ANR. <b>Versus</b> SANGEETA CHOWDHURY  RINA BORA AND ANR. <b>Versus</b> SANGEETA CHOWDHURY B	MR. K K DEY MR V K BAROOAH  MR V K BAROOAH	MR. D K JAIN MR K JAIN
47	<a href="#">I.A.(Civil)/2138/2024</a> in MACApp./7558/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> ANUZA SALOI AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	

WITH  
[MACApp./7558/2024](#)  
(Filing Number)

THE RELIANCE GENERAL INSURANCE CO. MR. A J SAIKIA  
LTD

**Versus**  
ANUZA SALOI AND 2 ORS F

WITH  
[I.A.\(Civil\)/7560/2024](#)  
(Filing Number)

THE RELIANCE GENERAL INSURANCE CO. MR. A J SAIKIA  
LTD

**Versus**  
ANUZA SALOI AND 2 ORS F

48 [I.A.\(Civil\)/2140/2024](#)  
in CRP/5486/2024

SANDIP KUMAR ROY AND ANR MR. D P BORAH  
**Versus** MR B PAUL  
M/S SAMPAT FINANCE CORPORATION

WITH  
[CRP/5486/2024](#)  
(Filing Number)

SANDIP KUMAR ROY AND ANR MR. D P BORAH  
**Versus**  
M/S SAMPAT FINANCE CORPORATION (F)

49 [I.A.\(Civil\)/2168/2024](#)  
in MACApp./7907/2024

ANJUMA BEGUM AND ANR. MR. M TALUKDAR  
**Versus**  
GAUTAM SENGUPTA AND 5 ORS.

WITH  
[MACApp./7907/2024](#)  
(Filing Number)

ANJUMA BEGUM AND ANR MR. M TALUKDAR  
**Versus**  
GAUTAM SENGUPTA AND 5 ORS B

50 [I.A.\(Civil\)/2169/2024](#)  
in RFA/7746/2024

MADHURI GOSWAMI SARMA AND 3 ORS MR. J AHMED  
**Versus** MR J U AHMED  
ALAKA DUTTA MR Z RAHMAN  
MS J YESMIN

WITH  
[RFA/7746/2024](#)  
(Filing Number)

MADHURI GOSWAMI SARMA AND 3 ORS MR J U AHMED  
**Versus**  
ALAKA DUTTA B

**HEARING**

51 [RFA/88/2016](#)  
WITH LCR, FIXED

ROBINDRA PRASAD DUTTA@ ROBIN MR.M K CHOUDHURY MS. S CHAKRAVARTY  
DUTTA MR.A BARKATAKI MR.J DEKA  
**Versus** MS.A CHOUDHURY MR.M K SHARMA  
SRI MRINAL KANTA SARMA MR.N BARUAH M DUWARAH  
MRP BHARDWAJ MR. K SAIKIA  
MR.G MISHRA  
MR. R BHUYAN

WITH  
[I.A.\(Civil\)/2892/2023](#)  
in RFA/88/2016

SRI MRINAL KANTA SARMA MS. S CHAKRAVARTY MR. M K CHOUDHURY  
**Versus**  
ROBINDRA PRASAD DUTTA@ ROBIN  
DUTTA

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024

14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/4394/2023</a> B/O	RAJEN NATH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
2	<a href="#">WP(C)/396/2024</a> B/O	RUPAHI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
<b>MOTION</b>				
3	<a href="#">WP(C)/2644/2024</a> FIXED	HOTEL ATITHI <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST DY.S.G.I.
4	<a href="#">WP(C)/2819/2024</a>	RAMESH LALUNG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM SC, REVENUE SC, G M D A
5	<a href="#">WP(C)/2829/2024</a> FIXED	RAHUL ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, AIDC
6	<a href="#">WP(C)/3097/2024</a> FIXED	SAYED ISFAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/3107/2024</a>	HEMO SAIKIA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	SC, REVENUE SC, FINANCE SC, WATER RESOURCE
8	<a href="#">WP(C)/3111/2024</a> FIXED	ASWINI BORAH <b>Versus</b> THE NATIONAL HIGHWAYS AUTHORITY OF INDIA AND 6 ORS	MR. R BORUAH	GA, ASSAM SC, NHAI SC, REVENUE SC, FINANCE
9	<a href="#">WP(C)/3418/2024</a> FIXED	SHRI HEMANTA KUMAR SARMA <b>Versus</b> THE UNION OF INDIA AND ORS	MR B D DAS MR. D THAOSEN MR. H R DAS MR J LOTH	DY.S.G.I.
10	<a href="#">WP(C)/3586/2024</a>	GAIL (INDIA) LIMITED AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, GST DY.S.G.I.

11	<a href="#">WP(C)/3617/2024</a>	DEBENDRA NATH TAMULY <b>Versus</b> THE OMBUDSMAN, RBI AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	GA, ASSAM SC, SBI
12	<a href="#">WP(C)/3622/2024</a>	RIAZ SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM
13	<a href="#">WP(C)/3627/2024</a>	RAMA KANTA DAS AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P J SAIKIA MS. D CHAUHAN	GA, ASSAM DY.S.G.I. SC, REVENUE
14	<a href="#">WP(C)/3630/2024</a>	NARENDRA NATH JHA AND ANR <b>Versus</b> THE RESERVE BANK OF INDIA (RBI) AND ANR	MR. A CHAMUAH MR. C DAS	SC. UCO BANK
15	<a href="#">WP(C)/3652/2024</a>	SANTOSH THAKUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/3654/2024</a>	M/S SHAMSHUN TEA INDUSTRIES PRIVATE LIMITED <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR, OIL INDIA LTD AND 4 ORS	MS M HAZARIKA MS. S NEWAR	GA, ASSAM SC, OIL
17	<a href="#">WP(C)/3661/2024</a>	MIZO PUBLICATION PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST DY.S.G.I.
18	<a href="#">WP(C)/3664/2024</a>	ARUNAKHEL SPORTS AND EVENTS PRIVATE LIMITED. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	<a href="#">WP(C)/3665/2024</a>	SANKHA PRESS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20	<a href="#">WP(C)/3669/2024</a>	SURENDRA PRASAD SINGH @ SURENDRA PRASAD SINHA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	SC, PWD
<b>ADMISSION</b>				
21	<a href="#">WP(C)/665/2022</a> FIXED	SOMESWARI ROY @ RAY <b>Versus</b> THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND 4 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MR. P S BISWAS MS A BORAH MS. J GHOSH	
22	<a href="#">WP(C)/3304/2022</a> FIXED	ANJU BHAWMICK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MR. D NATH, SR. GA SC, REVENUE SC, FINANCE
23	<a href="#">WP(C)/3795/2022</a>	MANAS BORBORA AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
24	<a href="#">WP(C)/7989/2022</a>	KARTIK BASAK AND ANR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM MR. K BHATTACHARJEE (r-5) MR. S DAS (r-5) MS B TALUKDAR (r-5) SC, GMC
25	<a href="#">WP(C)/21/2023</a>	JINNAT ARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. K K PARASAR (R-1-4) DY.S.G.I.

26	<a href="#">WP(C)/131/2023</a>	NUR ABBAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM MRS. R S CHOWDHURY MR. DITUL DAS (r-9,10) MS G DAS MR. R RAHMAN (r-9,10) R. CHAUHAN
27	<a href="#">WP(C)/173/2023</a> FIXED	NANDITA SINGH <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	DY.S.G.I. SC, INCOME TAX
28	<a href="#">WP(C)/1562/2023</a> B/O	DEBEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/146/2024</a> in <a href="#">WP(C)/1562/2023</a>	NATIONAL HIGH-WAY AUTHORITY OF INDIA <b>Versus</b> DEBEN DEKA AND 5 ORS	MR. C BORUAH	MR. M HUSSAIN MD A WADUD
29	<a href="#">WP(C)/3299/2023</a> FIXED	BHARTI AXA LIFE INSURANCE COMPANY LIMITED <b>Versus</b> ANJALI TALUKDAR AND ANR	MR. P GOSWAMI S BORA	MR. S BANIK (R-1) LEGAL AID COUNSEL
30	<a href="#">WP(C)/3748/2023</a>	MOTILAL SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM MR A K BHARALI (R4) SC, REVENUE MR. B C KALITA (R4)
31	<a href="#">WP(C)/5176/2023</a>	SIRAJUL HOQUE MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
32	<a href="#">WP(C)/5328/2023</a> FIXED	ATIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM MR. M BISWAS (R3, R4) MR. A BARUAH (R3, R4) MR. J P MORE (R3, R4)
33	<a href="#">WP(C)/6497/2023</a> B/O	THE GLOBAL MODERN ACADEMY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R-9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC
34	<a href="#">WP(C)/7553/2023</a> FIXED	KUMUD GOALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA (r-3) MS B DEVI (R-3,4) MS. M BORA (r-3) MS. M BORA (r-3) SC, REVENUE
35	<a href="#">WP(C)/201/2024</a>	ANANTA ROY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/203/2024</a>	ABDUL MATIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
37	<a href="#">WP(C)/545/2024</a> B/O	MD. HIFZUR RAHMAN LASKAR 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD

38	<b>WITH</b> <a href="#">WP(C)/4303/2023</a>	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
39	<a href="#">WP(C)/624/2024</a> FIXED	JITEN BHUYAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, GMC SC, G M D A
40	<a href="#">WP(C)/680/2024</a> WP(C) 2087/2023 (D/O)	MD ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
41	<a href="#">WP(C)/1001/2024</a> FIXED	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
42	<a href="#">WP(C)/1038/2024</a> FIXED	JONMANI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. D NATH (SR. GA, ASSAM) SC, REVENUE SC, FINANCE
43	<a href="#">WP(C)/1247/2024</a> B/O	KISHORE ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MR. A K SARMA(R-7) MR H J TAMULI (R-7) MR D KALITA (R-7)
44	<a href="#">WP(C)/2056/2024</a> B/O	UTTAM MRIDHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. A K SARMA (R-7) MR H J TAMULI (R-7) MR D KALITA (R-7)

**ORDERS**

45	<a href="#">WP(C)/2963/2022</a>	RAMAN AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P DEKA MR. A CHETIA MS. S KATAKEY	GA, ASSAM
46	<a href="#">WP(C)/5764/2023</a> FIXED	PRIYANKA PRITY BARUAH <b>Versus</b> THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA AND 2 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR S DUTTA (R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. S DUTTA (R-1) MS. P BORTHAKUR (R2) MR S DUTTA (R-1)
47	<b>WITH</b> <a href="#">WP(C)/6677/2023</a> CAVT. NO. 10492/023,	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S N TAMULI MS. P K ZANNAT FOR CAVEATOR
48	<a href="#">I.A.(Civil)/710/2024</a> FIXED, IN Cont.Cas(C)/700/2022 (D/O) in Cont.Cas(C)/700/2022	HAFIZUR RAHMAN, <b>Versus</b> ANURAG GOEL, IAS	A BORO	



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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
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15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
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30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Rev.P./195/2024</a>	MD. NASIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
2	<a href="#">Crl.Rev.P./250/2024</a> B/O	OSMAN GONI @ OSMAN ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
3	<a href="#">Crl.Pet./671/2024</a> FIXED	AMAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM
4	<a href="#">Crl.Pet./843/2024</a>	KAPIL DEV CHOUDHURY @ KAPIL DEO CHOUDHARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE	PP, ASSAM
5	<a href="#">Crl.Pet./844/2024</a>	ROUSAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
6	<a href="#">Crl.Pet./845/2024</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S A REEYAZ	PP, ASSAM
7	<a href="#">AB/1295/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. Z KHALID MS S Z HAYAT	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">Crl.Pet./944/2019</a> B/O	ABHIJIT CHUTIA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
9	<a href="#">Crl.Pet./1461/2019</a>	BHULA TAMULY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM
10	<a href="#">Crl.Pet./194/2023</a> B/O	ARMOL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM

11	<a href="#">Crl.Pet./235/2023</a>	SMRITI SHARMA <b>Versus</b> ASHOK PUROHIT	MR H S KALSI MR. I S KALSI	MR. J KALITA
12	<a href="#">Crl.Rev.P./28/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NUR MD LUTHFUR RAHMAN LASKAR @ NOOR LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. A AHMED MD I H LASKAR	MS. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
13	<a href="#">Crl.Pet./210/2024</a> B/O	AMLAN JYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K JAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
14	<a href="#">Crl.A./217/2024</a>	MIJANUR RAHMAN @ MD. MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/643/2024</a> <b>in</b> Crl.A./217/2024	MIJANUR RAHMAN @ MD. MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	<a href="#">Crl.A./219/2024</a>	NRIPEN RABHA <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/645/2024</a> <b>in</b> Crl.A./219/2024	NRIPEN RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA	PP, ASSAM
16	<a href="#">Crl.A./220/2024</a>	BHASKAR BURAGOHAİN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/646/2024</a> <b>in</b> Crl.A./220/2024	BHASKAR BURAGOHAİN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM
17	<a href="#">Crl.A./221/2024</a>	JARINA BEWA <b>Versus</b> HABEZUDDIN AND 8 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
18	<a href="#">Crl.A./222/2024</a>	JIBAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/648/2024</a> <b>in</b> Crl.A./222/2024	JIBAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA	PP, ASSAM
19	<a href="#">Crl.A./223/2024</a>	SONE RABHA @ SONESWAR RABHA <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/649/2024</a> <b>in</b> Crl.A./223/2024	SONE RABHA @ SONESWAR RABHA <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR G SARMA MR S DEKA	PP, ASSAM
20	<a href="#">Crl.Pet./387/2024</a>	MOHIBUL SK @ MOHIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AHMED MD A ISLAM SK ABDULLAH	MR. R ISLAM(R-2) N. UDDIN(R-2) M HUSSAIN (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./632/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O	ABDUS SALAM MIAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MD S HOQUE (R-2) MR. M DEKA (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
22	<a href="#">Bail Appln./3143/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	INUCH MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
23	<a href="#">Bail Appln./4160/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAM YADAV <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM

24	<a href="#">Bail Appln./4312/2023</a> WITH CASE RECORD(SCANNED COPY)	SAMRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
25	<a href="#">Bail Appln./648/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. MAFIDUL ISLAM @ MOFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
26	<a href="#">Bail Appln./948/2024</a> WITH CASE RECORD(SCANNED COPY)	CHANDRA JOY JAMATIA <b>Versus</b> THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
27	<a href="#">Bail Appln./1197/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE <b>WITH</b>	REJAKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM
28	<a href="#">Bail Appln./1259/2024</a>	NAJAR ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
29	<a href="#">Bail Appln./1319/2024</a>	SUJONUR ROSHID <b>Versus</b> THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
30	<a href="#">Bail Appln./1381/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAMESH G <b>Versus</b> THE UNION OF INDIA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	SC, NCB
31	<a href="#">Bail Appln./1408/2024</a> WITH CASE RECORD(SCANNED COPY)	LALSANGZO <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
32	<a href="#">Bail Appln./1831/2024</a> WITH OFFICE NOTE, FIXED	RAHENA BEGOM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
33	<a href="#">Bail Appln./1956/2024</a> FIXED	SHAHINUR ISLAM @ KASA <b>Versus</b> THE STATE OF ASSAM	MS M KURMI MR R ISLAM MR. A H MOLLAH	PP, ASSAM
34	<a href="#">Bail Appln./2020/2024</a> FIXED	SARBANU BEGUM @ MARJINA <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
35	<a href="#">Bail Appln./2045/2024</a> FIXED	MEDABALIMI SRINIVASA RAO <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS. L WANGSA	SC, CBI
<b>BAIL HEARING</b>				
36	<a href="#">AB/3916/2023</a> FIXED  <b>WITH</b>	SAYEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
37	<a href="#">AB/3976/2023</a>	GULBAHAR ALI @ RAHUL SK <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
38	<a href="#">AB/4243/2023</a>	ABINASH DAS <b>Versus</b> STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
39	<a href="#">AB/286/2024</a>	NABAJIT KALITA ALIAS GANESH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
40	<a href="#">AB/349/2024</a> WITH OFFICE NOTE	JITENDRA KR SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM

41	<a href="#">AB/520/2024</a> WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
42	<a href="#">AB/538/2024</a> BA 630/2024(D/O)	SOFIQLUL ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
43	<a href="#">AB/630/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SABED ALI @ SABED ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G U AHMED MR. R ISLAM	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
44	<a href="#">AB/735/2024</a>	SHYAM NARAYAN PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MS. P BORAH	PP, ASSAM
45	<a href="#">AB/1458/2024</a> FIXED	MD. MOHAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
46	<a href="#">AB/1571/2024</a> WITH OFFICE NOTE, FIXED	NOYOM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
47	<a href="#">AB/1726/2024</a> FIXED	ABDUL HALIM <b>Versus</b> THE UNION OF INDIA	MR. M KHAN MS J AKTAR K MAINUDDIN	DY.S.G.I.
<b>ORDERS</b>				
48	<a href="#">Crl.Pet./36/2023</a> WITH LCR 1 FILE(SCANNED COPY)	RAMAKANTA DEURI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
49	<a href="#">Crl.L.P./22/2024</a> <b>in</b> CrI.A./6063/2024  <b>WITH</b> <a href="#">Crl.A./6063/2024</a> (Filing Number)	RAMJULI TEA COMPANY <b>Versus</b> M/S SHREE JAIN INTERNATIONAL	MR. A PARVEZ MR. M DUTTA	
50	<a href="#">I.A.(Crl.)/647/2024</a> <b>in</b> CrI.Rev.P./6121/2024  <b>WITH</b> <a href="#">Crl.Rev.P./6121/2024</a> (Filing Number)	RAMJULI TEA COMPANY <b>Versus</b> M/S SHREE JAIN INTERNATIONAL G	MR. A PARVEZ	
50	<a href="#">I.A.(Crl.)/647/2024</a> <b>in</b> CrI.Rev.P./6121/2024  <b>WITH</b> <a href="#">Crl.Rev.P./6121/2024</a> (Filing Number)	PRANJAL PATIR <b>Versus</b> SMT. JYOTILATA DOLEY PATIR AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
51	<a href="#">I.A.(Crl.)/651/2024</a> B/O <b>in</b> CrI.A./3660/2024  <b>WITH</b> <a href="#">Crl.A./3660/2024</a> (Filing Number)	PRANJAL PATIR <b>Versus</b> JYOTILATA DOLEY PATIR AND ANR (B) STATE OF ASSAM <b>Versus</b> BHUPESH CH DAS	MR. S MITRA	PP, ASSAM
51	<a href="#">I.A.(Crl.)/651/2024</a> B/O <b>in</b> CrI.A./3660/2024  <b>WITH</b> <a href="#">Crl.A./3660/2024</a> (Filing Number)	State Of Assam Represented By Public Prosecutor Assam <b>Versus</b> Bhupesh Ch Das	MR. RISHI RAJ KAUSHIK	
51	<a href="#">Crl.L.P./23/2024</a>	STATE OF ASSAM <b>Versus</b> BHUPESH CH DAS		PP, ASSAM
<b>HEARING</b>				
52	<a href="#">Crl.Pet./430/2018</a> WITH LCR 1 FILE, B/O	SANGEETA SAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	MR. H NATH (R2) MR. S BORTHAKUR (R2) MR. D GOGOI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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6)	MS. K YADAV	15-07-2024	To	26-07-2024
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9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
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20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
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23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (AB)</b>				
1	<a href="#">AB/1827/2024</a> FIXED	NAYAN MONI KUMAR <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH MR H J MEDHI	PP, ASSAM
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">I.A.(Civil)/3344/2023</a> in WP(C)/5043/2023	THE BRANCH MANAGER <b>Versus</b> BOGIDHOLA TEA AND TRADING CO. (P) LTD., AND 2 ORS	MR. P DAS	MR B KAUSHIK
	<b>WITH</b> <a href="#">WP(C)/5043/2023</a>	BOGIDHOLA TEA AND TRADING CO. (P) LTD., <b>Versus</b> THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)
<b>ADMISSION</b>				
3	<a href="#">WP(C)/196/2019</a> PART HEARD, FIXED	MOTIBUL HUSSAIN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
4	<a href="#">WP(C)/7107/2021</a> PART-HEARD, FIXED	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
5	<a href="#">WP(C)/3664/2022</a> PART-HEARD, FIXED	BINA PANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
6	<a href="#">WP(C)/6840/2015</a> FIXED	HADIM JIGDONG KACHARI <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM

7	<a href="#">WP(C)/921/2018</a>	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT
8	<a href="#">WP(C)/8848/2019</a> FIXED	PHENIX PROPERTIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
9	<a href="#">WP(C)/3063/2020</a>	RIJU MONI BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
10	<a href="#">WP(C)/3643/2020</a> FIXED	BISWAJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	SC, PWD
11	<a href="#">WP(C)/2735/2021</a> FIXED	NUR NEHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
12	<a href="#">WP(C)/3002/2021</a> FIXED	M/S OZONE AYURVEDICS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
13	<a href="#">WP(C)/3003/2021</a> FIXED	M/S OZONE PHARMACEUTICALS LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
14	<a href="#">WP(C)/3877/2021</a>	M/S VISION ISPAT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
15	<a href="#">WP(C)/4901/2021</a> CAVT. NO.06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11 GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11 MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2344/2021</a> in WP(C)/4901/2021	SMTI SOBITA RONGPHARPI <b>Versus</b> M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, PNB SC, REVENUE



	<b>WITH</b> <a href="#">I.A.(Civil)/2345/2021</a> in WP(C)/4901/2021	SMTI. SOBITA RONGPHARPI <b>Versus</b> M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PNB ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1181/2023</a> in WP(C)/4901/2021	M/S SUPERLITE ACC BLOCKS INDUSTRY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI	GA, ASSAM SC, APDCL SC, INDUSTRIES AND COMMERCE SC, PCB SC, REVENUE SC, PNB
16	<a href="#">WP(C)/5600/2021</a>	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1805/2021</a> in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
17	<a href="#">WP(C)/5472/2021</a>	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
18	<a href="#">WP(C)/6309/2021</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
19	<a href="#">WP(C)/7284/2021</a> FIXED	SMTI. SARITA DEVI SARAF <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR K AGARWAL GA, ASSAM MR. R K D CHOUDHURY (r-2) MR. P S BHATTACHARYYA (r-2) MR. M DAS MS. P NEOG MR. A DAS MR. B J TALUKDAR SC, REVENUE
20	<a href="#">WP(C)/2929/2022</a>	GOBINDA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/2935/2022</a>	LOKHESWAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. H. BURAGOHAIN MR C PHUKAN MS A DEVI MS. H BORAH	SC. REVENUE
22	<a href="#">WP(C)/6541/2022</a> FIXED	MANALICHA ADHIKARY MODAK <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A RAHMAN	GA, ASSAM SC, APDCL
23	<a href="#">WP(C)/315/2023</a>	THAKUR DAS BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
24	<a href="#">WP(C)/321/2023</a>	M/S. M. M. FUEL CENTRE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. A K GUPTA MR. P BORDOLOI	MR. S S ROY DY.S.G.I. SC, I O C
25	<a href="#">WP(C)/886/2023</a> FIXED	PRANAB KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.

26	<a href="#">WP(C)/939/2023</a>	LOHIT PRAKASH DUTTA AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SHRI T J MAHANTA (R-3, R-4 & R-5) GA, ASSAM
27	<a href="#">WP(C)/997/2023</a>	SAYED ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, FINANCE SC, REVENUE
28	<a href="#">WP(C)/1335/2023</a>	AMBIKA PEGU DOLEY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM SC, REVENUE SC, GMC
29	<a href="#">WP(C)/1407/2023</a>	BHUMITRA BARUA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/1414/2023</a>	TAJUDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	GA, ASSAM MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
31	<a href="#">WP(C)/1441/2023</a>	ABDUL REJAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. M HUSSAIN	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/1472/2023</a>	RANJIT KUMAR BOSE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D DAS MR. M K DAS MS J SAIKIA B. CHETRY	SC, GMC SC, G M D A
33	<a href="#">WP(C)/1692/2023</a>	UTTAM KUMAR DUTTA AND 3 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
34	<a href="#">WP(C)/3431/2023</a>	NILU DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN	GA, ASSAM
35	<a href="#">WP(C)/4446/2023</a>	M/S SOLACE HOSPITAL AND RESEARCH CENTRE PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI	GA, ASSAM MR. D J DAS (R-1,2) DY.S.G.I.
36	<a href="#">WP(C)/6036/2023</a>	KAKO TEA PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MRS. R MAHANTA MS A JHA	MR. R K BHATRA (r-4) MR. A SAIKIA (r-4) MS P HUJURI (r-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, NEDFI
37	<a href="#">WP(C)/6517/2023</a>	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM SC, REVENUE
38	<a href="#">WP(C)/7429/2023</a>	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, REVENUE SR. GA, ASSAM
39	<a href="#">WP(C)/7610/2023</a>	DIJEN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K DEKA MS. P BORAH	GA, ASSAM MR M R ADHIKARI (R-10, R-11) MS M BORAH (R-10, R-11) SC, NHIDC SC, REVENUE
40	<a href="#">WP(C)/2952/2024</a>	NEW AGE PETCOKE PRIVATE LIMITED <b>Versus</b> STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

**BAIL HEARING (BA)**

41	<a href="#">Bail Appln./293/2024</a> FIXED, WITH SCANNED COPY OF CASE RECORD	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">I.A.(Civil)/2019/2022</a> FIXED, WITH LCR in WP(C)/2251/2021 <b>WITH</b> <a href="#">WP(C)/2251/2021</a> CAVT. NO. 00212/021,	M/S EAST END CLUB <b>Versus</b> SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
		M/S EAST END CLUB <b>Versus</b> SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
43	<a href="#">WP(C)/4472/2022</a>	MD. SOFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. A K DAS MR. M J GOGOI N. SARMA	GA, ASSAM SC, NHAI MR. A K DUTTA ASSTT.S.G.I. SC, REVENUE
44	<a href="#">Cont.Cas(C)/481/2023</a> FIXED	ABDUL KADER <b>Versus</b> RAKESH KUMAR , IAS	MR. F A HASSAN MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI	
45	<a href="#">Cont.Cas(C)/504/2023</a>	HOINENG THADOU <b>Versus</b> GYANENDRA DEV TRIPATHI AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. D SAIKIA MR. B BARMAN (r-2) MR. R BORPUJARI MR A KHANIKAR (R3, R6) MR. S DUTTA
46	<a href="#">Cont.Cas(C)/779/2023</a>	RASHIDUL ISLAM <b>Versus</b> DIBAKAR NATH, I.A.S.	MR. M R KHANDAKAR	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)
47	<a href="#">Cont.Cas(C)/231/2024</a>	PASING DAULAGUPU ALIAS PASING DAULAGUPHU <b>Versus</b> TENSING RONGPI	MR. M P CHOUDHURY	MR J CHUTIYA MS. S KEMPRAI MR R S RONGHANG MS V.SHOHE
	<b>WITH</b>			
48	<a href="#">Cont.Cas(C)/230/2024</a>	MONUJ HASNU @ MANOJ HASNU <b>Versus</b> SRI TENSING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	MR J CHUTIYA MS. S KEMPRAI MR R S RONGHANG MS V.SHOHE
49	<a href="#">Cont.Cas(C)/296/2024</a>	DIBYAJYOTI GOSWAMI <b>Versus</b> NEHA YADAV IAS	MR. P K BORDOLOI	MR. A GOGOI(R-1,2,3) MR. D NATH(R-1,2,3)
50	<a href="#">I.A.(Civil)/2081/2024</a> in Cont.Cas(C)/175/2024 <b>WITH</b> <a href="#">Cont.Cas(C)/175/2024</a>	ANIL DAS, <b>Versus</b> RAMJI RAY AND ORS	MR K BHUYAN MR. M U E BHUYAN	SC, REVENUE
		RAMJI RAY <b>Versus</b> ANURAG JAIN AND 8 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. D SAIKIA (r-4,5,6) MR. D SAIKIA (r-4,5,6) MRS. R BORAH (R-1) MR. C BORUAH (SC, NHAI) MR. R BORPUJARI (R- 7, 8) MR. R BORPUJARI (R- 7, 8) MR K BHUYAN (R-9) MR. S DUTTA (R- 7, 8) MR. S DUTTA (R- 7, 8) MR. M U E BHUYAN (R-9)
51	<a href="#">WP(C)/3526/2024</a> FIXED	M/S CONSULTING ENGINEER (NG) AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	SC, A.H and V. DEPT.
<b>HEARING</b>				
52	<a href="#">I.A.(CrI.)/217/2024</a> PART-HEARD, WITH LCR 3 FILES, P.B.-1, FIXED in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM,	MR. N J DUTTA	PP, ASSAM

**WITH**  
[CrI.A./125/2023](#)

MAJEM ALI @ MAJOM ALI  
**Versus**  
THE STATE OF ASSAM

MR. N J DUTTA  
MR. M HOQUE  
MR N AHMED  
MR A BASUMATARY

PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/520/2023](#)  
**in** CrI.A./125/2023

MAJEM ALI @ MAJOM ALI  
**Versus**  
THE STATE OF ASSAM

MR. M HOQUE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2120/2024</a>	ALAMGIR KHAN @ ALAMGIR KHAUN <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
2	<a href="#">Bail Appln./2126/2024</a>	MANUWAR SK. AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3	<a href="#">Bail Appln./2127/2024</a>	PRANAB BORAH <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Pet./430/2024</a> FIXED	RAJEN SIDANA @ RAJAN SIDANA @ RAJAN SIDHANA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
5	<a href="#">Crl.Pet./696/2024</a>	MADHAB KRISHNA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/629/2024</a> <b>in</b> Crl.Pet./696/2024	MADHAB KRISHNA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
6	<a href="#">Crl.Pet./810/2024</a> FIXED	AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR SAURADEEP DEY	PP, ASSAM
7	<a href="#">AB/1711/2024</a>	ANIL MALAKAR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN( INFORMANT) PP, ASSAM
8	<a href="#">AB/1715/2024</a>	SMTI. JAYASHREE DEKA SARMAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S SARMA MS B DEVI MR G GOSWAMI	PP, ASSAM

9	<a href="#">AB/1839/2024</a> B/O	SMTI. DEEPTI DHADUMIA <b>Versus</b> THE STATE OF ASSAM	MR. D UPAMANYA MS. I DAS	PP, ASSAM
10	<a href="#">AB/1880/2024</a>	BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
11	<a href="#">AB/1888/2024</a>	DILUWAR HUSSAIN <b>Versus</b> STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
12	<a href="#">AB/1890/2024</a>	HASEN ALI @ ABDUL HASIM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
13	<a href="#">AB/1891/2024</a>	J Aidul Islam @ Jahidul Islam <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
14	<a href="#">AB/1892/2024</a>	AI SHAHID AHMED @ AI SAYEED AHMED @ RAHUL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Tr.P.(CrI.)/33/2022</a>	ANUP DEY AND 3 ORS <b>Versus</b> PIKU DEY	MR B SINHA	MR. I CHOUDHURY P. MEDHI
16	<a href="#">CrI.Pet./284/2023</a> FIXED	PRASANTA RANJAN BISWAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R KALITA	MRS. R S DEURI (R-2) J RABHA (R-2) PP, ASSAM
17	<a href="#">Tr.P.(CrI.)/10/2024</a> WITH LCR 1 FILE	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
<b>WITH</b>				
18	<a href="#">Tr.P.(CrI.)/8/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
<b>WITH</b>				
19	<a href="#">Tr.P.(CrI.)/9/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
<b>WITH</b>				
20	<a href="#">Tr.P.(CrI.)/11/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
21	<a href="#">CrI.Rev.P./229/2024</a> FIXED	MEHBUB RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
22	<a href="#">CrI.Pet./306/2024</a> WITH LCR 1 FILE(SCANNED COPY)	PRIYANKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM

**BAIL HEARING (BA)**

23	<a href="#">Bail Appln./925/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SALIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
24	<a href="#">Bail Appln./1948/2024</a> FIXED	TAJ UDDIN MAZUMDER @ MOSRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
25	<a href="#">Bail Appln./2021/2024</a> FIXED	AMJED ALI <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MR R.AHMED	PP, ASSAM

**BAIL HEARING**

26	<a href="#">AB/2505/2023</a> FIXED	TAPAN KR BHOWMICK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
27	<a href="#">AB/4165/2023</a> FIXED	PRADEEP KUMAR DAS @ PRADIP DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
28	<a href="#">AB/6/2024</a> FIXED	CHHOTELAL SHAMBHUNATH DUBEY <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
29	<a href="#">AB/614/2024</a> FIXED	RATAN KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
30	<a href="#">AB/830/2024</a> FIXED	FIROZ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOU DHURY MR H I CHOU DHURY MR REZABUL HOQUE MR A H SARKAR	PP, ASSAM
31	<a href="#">AB/856/2024</a> FIXED	ANSER ALI @ AMSER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. N J DUTTA (INFORMANT) MR N AHMED (INFORMANT) MR G P CHETIA (INFORMANT) MR. M M ZAMAN (INFORMANT) MR A BASUMATARY (INFORMANT) PP, ASSAM
32	<a href="#">AB/884/2024</a> FIXED	AHAMMAD ALI @ AHMED ALI <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
33	<a href="#">AB/924/2024</a> FIXED	LOKMAN HUSSAIN @ LUKMAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M CHOU DHURY MR. M MONDAL	PP, ASSAM
34	<a href="#">AB/1010/2024</a> FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
35	<a href="#">AB/1186/2024</a> FIXED	BIKROM SINGHA LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
36	<a href="#">AB/1224/2024</a> FIXED	RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
37	<a href="#">AB/1289/2024</a> FIXED	SALIM @ SALIM AKTHAR CHOWDHURY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

38	<a href="#">AB/1344/2024</a> FIXED	DR NABO KUMAR PEGU @ NABA PEGU <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
39	<a href="#">AB/1346/2024</a> FIXED	SAJIDUR RAHMAN @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
40	<a href="#">AB/1371/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHJALAL <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
41	<a href="#">AB/1469/2024</a> FIXED	AZIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
42	<a href="#">AB/1568/2024</a> FIXED	REZAUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
43	<a href="#">AB/1573/2024</a> FIXED	FARID AHMED <b>Versus</b> STATE OF ASSAM	MR. P K DAS	PP, ASSAM
44	<a href="#">AB/1575/2024</a> FIXED	AJAY BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
45	<a href="#">AB/1612/2024</a> FIXED	RAMPRINT GOALA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
46	<a href="#">AB/1614/2024</a> BA 1573/2024(D/O), FIXED	MRS. MAMANI PATHAK <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
47	<a href="#">AB/1641/2024</a> FIXED	K.R. NAGAPPAN <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM
48	<a href="#">AB/1655/2024</a> FIXED	JAHIR UDDIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M. HOSSAIN MD M ISLAM	MR. M HUSSAIN MR. R I MONDAL PP, ASSAM
49	<b>WITH</b> <a href="#">AB/1642/2024</a>	JOHER ALI @ JOHIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY M. HOSSAIN	MR. M HUSSAIN(INFORMANT) MR. R I MONDAL(INFORMANT) PP, ASSAM
50	<a href="#">AB/1789/2024</a> FIXED	TASIRUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
51	<a href="#">AB/1790/2024</a> FIXED	KOSOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
52	<a href="#">AB/1799/2024</a> FIXED	MD MANIK MANDAL @ MANIK MANDAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
<b>ORDERS</b>				
53	<a href="#">I.A.(CrI.)/190/2024</a> WITH OFFICE NOTE, LCR 8 FILES, FIXED <b>in</b> CrI.A./54/2024	BABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM



**WITH**  
[Crl.A./54/2024](#)

BABUL ALI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MS. G BORAH

MR. FIRUZ KHAN(R-2)  
MR U CHAUDHURY(R-2)  
MR. ABHIJIT MENA(R-2)  
MS M R ROY(R-2)  
RHITUSHREE TALUKDAR(R-2)  
P. NATH(R-2)  
PP, ASSAM

54 [Crl.Pet./274/2024](#)

KRISHNA KANTA BORUAH  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. J C GOGOI  
MR B ISLAM

PP, ASSAM

55 [Crl.Pet./288/2024](#)

TUTA MIYA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. P K ROYCHOU DHURY  
MR. N HAQUE  
MR. S R BARBHUIYA  
MR M HUSSAIN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOU DHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2121/2024</a>	MEHBOOB AHMED @ SUNIL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
2	<a href="#">Bail Appln./2123/2024</a>	CHABITALLAH ALI @ SABIDULLAH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. R KONWAR	PP, ASSAM
3	<a href="#">Bail Appln./2124/2024</a>	KAMTINMANG @ MANANG AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
4	<a href="#">Bail Appln./2125/2024</a>	ABU CHELIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Pet./801/2021</a> B/O	KHANINDRA KALITA <b>Versus</b> DINAMANI KALITA AND ANR	MR. S D PURKAYASTHA MR P KATAKI MS. S PHUKAN MR. A DEKA	MR. N ALAM PP, ASSAM
6	<a href="#">Crl.Pet./524/2024</a> B/O	MD. AYUB ALI AND ANR <b>Versus</b> STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
7	<a href="#">AB/1457/2024</a> FIXED	JAMAL UDDIN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
8	<a href="#">AB/1633/2024</a> FIXED	HABIZA @ HAFIJA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
9	<a href="#">AB/1754/2024</a> FIXED	JITENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR M Z SHAH MD P RAHMAN	PP, ASSAM
10	<a href="#">AB/1875/2024</a>	KUMAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
11	<a href="#">AB/1881/2024</a>	ROJOB ALI @ RAJAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN MR T T MONI	PP, ASSAM
12	<a href="#">AB/1882/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM

13	<a href="#">AB/1883/2024</a>	HASAN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
14	<a href="#">AB/1884/2024</a>	RANJU N SINHA @ RANJU SINHA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
15	<a href="#">AB/1885/2024</a>	PRAJIT GHOSH @ PILOT GHOSH @ PRADIP GHOSH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. DILIP DEY MR. T SK	PP, ASSAM
16	<a href="#">AB/1889/2024</a>	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI H R KHAN	PP, ASSAM
<b>ADMISSION</b>				
17	<a href="#">Crl.Rev.P./72/2023</a> FIXED	SUMAN SEN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
18	<a href="#">Crl.Pet./599/2023</a> B/O	KARIM UDDIN AHMED @ MD KARIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	MR. D S DEKA (R-2) PP, ASSAM
19	<a href="#">Crl.Pet./46/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	HANNAN ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. K NATH (R-2) PP, ASSAM
20	<a href="#">Crl.Pet./608/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	AKHLAI UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	<a href="#">Bail Appln./1074/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SRI AMIT KUMAR <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
22	<a href="#">Bail Appln./1214/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DIPEN DAS @ DEBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	MR. P THAKURIA (R-2) G. DAS (R-2) S MEDHI (R-2) PP, ASSAM
23	<a href="#">Bail Appln./1387/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IKRAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
24	<a href="#">Bail Appln./1407/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MANISH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
25	<a href="#">Bail Appln./1688/2024</a> FIXED	RAZZAK ALI @ REJAUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
26	<a href="#">Bail Appln./1883/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FARIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
27	<a href="#">Bail Appln./1989/2024</a> FIXED	MOTIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM	RAKESH DHAR	PP, ASSAM
28	<a href="#">Bail Appln./1994/2024</a> FIXED	LALHRUAITLUANGA AND ANR. <b>Versus</b> THE UNION OF INDIA	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, DRI
29	<a href="#">Bail Appln./2062/2024</a> FIXED	ABJALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

30	<b>WITH</b> <a href="#">Bail Appln./1912/2024</a>	ATABUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
31	<a href="#">AB/481/2024</a> FIXED	BHIMESWAR GONJU <b>Versus</b> THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
32	<a href="#">AB/744/2024</a> FIXED	FIROZ AHMED @ FANTA HOQUE @ FIROJ <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
33	<a href="#">AB/1335/2024</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
34	<a href="#">AB/1589/2024</a> FIXED	MUKLESUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A NATH MS. G BORAH	PP, ASSAM
35	<a href="#">AB/1591/2024</a> FIXED	DR RAJIB KUMAR MOHOTTA <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
36	<a href="#">AB/1594/2024</a> FIXED	ABBASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
37	<a href="#">AB/1668/2024</a> FIXED	DURLAV KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME M. BORUAH	PP, ASSAM
38	<a href="#">AB/1696/2024</a> FIXED	JAHIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
39	<a href="#">AB/1738/2024</a> FIXED	MUSTAFA LYNDOH <b>Versus</b> THE STATE OF ASSAM	MR. M MAHANTA	PP, ASSAM
40	<a href="#">AB/1753/2024</a> FIXED	JYOTI PRASAD PEGU <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
41	<a href="#">AB/1792/2024</a> FIXED	BIPUL ADHIKARY <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MS. JAYA SAIKIA	PP, ASSAM
<b><u>ORDERS</u></b>				
42	<a href="#">Crl.Pet./698/2023</a> FIXED	NASIR UDDIN MAZARBHUIYA <b>Versus</b> MD. SAJUL ISLAM BARBHUIYA AND ANR	MR. D HUSSAIN MD E AHMED	MR. J M A CHOUDHURY (R-2) MR. A B T HAQUE (R-2)
43	<a href="#">Crl.Pet./1245/2023</a> WITH LCR 2 FILES(SCANNED COPY), B/O	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M RANA MR. M A MONDAL MR. A ISLAM	PP, ASSAM
44	<a href="#">Crl.Rev.P./164/2024</a> B/O	SUBRATA SARKAR @ PANKAJ SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T K DAS MR B M DEKA MR. M ALAM	PP, ASSAM
45	<a href="#">Crl.Rev.P./214/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O	SHAHADOT ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
46	<a href="#">Crl.Pet./745/2024</a> FIXED	MILAN BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
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23)	MR. M K SARMA	22-07-2024	To	28-07-2024
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32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I, ONLY IF TIME PERMITS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**HEARING**

1 [WP\(C\)/4325/2012](#)  
PART-HEARD, FIXED

HIRANYA KUMAR NATH and 2 ORS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR B D DAS  
MR.R P SARMAH  
MR.U K NAIR  
MRS.R DEVI  
MR.A CHETRY  
MR.A R TAHBILDAR  
MR. B PURKAYASTHA  
MR. B ZAMAN  
MR.M P SARMA

MR.S S DEY  
MR. D DAS SR. ADV (R-17)  
MR. K N CHOUDHURY (FOR  
A.K. DAS)  
MR.B D KONWAR  
MR.Z MUKIT  
MR.O P BHATI  
MR.A SATTAR  
MR.M NATH  
MR.D MOZUMDER  
MR.A BHATTACHARJEE  
SC, APSC  
MR.R DE(R-5)  
MR.I CHOWDHURY  
MR.M CHOUDHURY  
MR.S SAIKIA  
MR.D P BORAH  
MR. R B PHOOKAN (R-13)  
MR.K R PATGIRI(R-5)  
MS.S KHANIKAR  
MR.A ROY  
MR.D SARMA(R-4)  
MR.U DUTTA  
MR.B GOGOI  
MR R SINGHA (FOR A.K.  
DAS)  
MR R SINGHA (FOR A.K.  
DAS)  
MR.A GOGOI  
MR.D BORAH  
R SARMAH (R-13)  
MR.I F ALI  
MS M KAKOTY (R-13)  
MS S PATOWARY (FOR A.K.  
DAS)  
MR K J HAZARIKA (R-13)  
MR. INDRAJIT BHUYAN (R-  
17)  
SC, EDU  
MRSA VERMA  
MR.R P GUPTA  
MR.N KHATANIAR  
MR.N BORAH  
MR.P CHETIA(R-4)  
MR.J HUDA(R-4)

**WITH**  
2 [WP\(C\)/7378/2013](#)

DIPAN KANTI SUKLABAIDYA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.I H SAIKIA  
MR.K KALITA  
MS.S KANUNGOE

MR.S S DEY  
MR. D DAS SR. ADV (R-4)  
MR. K N CHOUDHURY (FOR  
A.K. DAS)  
MR.M NATH  
MR.A BHATTACHARJEE  
SC, APSC  
MR.D P BORAH  
MR R SINGHA (FOR A.K.  
DAS)  
MR R SINGHA (FOR A.K.  
DAS)  
MS S PATOWARY (FOR A.K.  
DAS)  
MR. INDRAJIT BHUYAN (R-  
4)  
SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2028/2024</a> FIXED	SIMAN BORO <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
2	<a href="#">Bail Appln./2040/2024</a> WITH OFFICE NOTE, FIXED	MAIDI DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">CRP/68/2024</a>	SURESH SHARMA <b>Versus</b> AJOY CHANDRA DEY AND ANR	MR. B J MUKHERJEE MS R SAHA	
4	<a href="#">CRP(IO)/240/2024</a>	INDIRA DAVE AND 4 ORS. <b>Versus</b> RITA CHALIHA AND 2 ORS	MR. B D DEKA MR. A I ALI N CHAUDHURY MR A BHATRA	
5	<a href="#">CRP(IO)/247/2024</a>	PRIYANKI BORA <b>Versus</b> DIBAKAR BORAH	MR. J BHARALI MR. H DAS MS. M DEY	
6	<a href="#">CRP(IO)/248/2024</a>	ALTAF HUSSAIN TAPADAR <b>Versus</b> FAKRUL ISLAM AND 2 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	
7	<a href="#">CRP(IO)/249/2024</a>	MD NUR ISLAM <b>Versus</b> MD ABDUL MATIN	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
8	<a href="#">CRP(IO)/250/2024</a>	SUBODH RABHA AND 3 ORS <b>Versus</b> MAHENDRA KUMAR DAS AND 6 ORS	MR. B PHUKAN	
9	<a href="#">CRP(IO)/251/2024</a>	SAUDAGAR CHOUDHURY AND 8 ORS <b>Versus</b> SURAJI CHOUDHURY	MR B CHOUDHURY MR. R BORA	
10	<a href="#">AB/1878/2024</a>	GANESH PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM
<b>ADMISSION</b>				
11	<a href="#">CRP/50/2021</a> FIXED	ON THE DEATH OF GOBINDA BORO, HIS LEGAL HEIR AND 3 ORS <b>Versus</b> ON THE DEATH OF HARPATI BORO	MR. A PAUL	MR. B SHARMA MR. H DAS MR. D K NATH

12	<a href="#">CRP/32/2023</a> WITH LCR, FIXED	TAPAN DEBNATH <b>Versus</b> LAKHAN MURMU AND 7 ORS.	MR. A DEB MR. S Z RAHMAN MR. O LASKAR	MR M RANA (R1) MD. I AHMED (R1) SC, BTC(3)
<b><u>BAIL HEARING (BA)</u></b>				
13	<a href="#">Bail Appln./1735/2024</a> PART-HEARD, FIXED	SADIQUE UL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM
14	<b>WITH</b> <a href="#">Bail Appln./1048/2024</a>	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
15	<b>WITH</b> <a href="#">Bail Appln./1954/2024</a>	HALEEF AFRIDI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
16	<a href="#">RSA/115/2023</a> WITH LCR	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS <b>Versus</b> SRI TARA MOHAN BISWAS AND 7 ORS	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA MR. J DEKA
17	<b>WITH</b> <a href="#">RSA/3650/2019</a> (Filing Number)	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS <b>Versus</b> SRI TARA MOHAN BISWAS AND 7 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/2315/2019</a>	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS <b>Versus</b> SRI TARA MOHAN BISWAS AND 7 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2028/2024</a>	ON THE DEATH OF MADAN BISWAS <b>Versus</b> SRI TARA MOHAN BISWAS AND ORS B	MR. J AHMED MS A HUSSAIN MS R BEGUM	MR. J DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2029/2024</a>	ON THE DEATH OF MADAN BISWAS <b>Versus</b> SRI TARA MOHAN BISWAS AND ORS	MR. J AHMED MS A HUSSAIN MS R BEGUM	
18	<b>WITH</b> <a href="#">RSA/101/2022</a>	SRI TARA MOHAN BISWAS AND 2 ORS <b>Versus</b> ON THE DEATH OF MADAN BISWAS, HIS LEGAL HEIRS SRI UMANANDA BISWAS AND ORS	MR. J DEKA	
19	<a href="#">RSA/217/2023</a>	SAHJAHAN ALI <b>Versus</b> KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/3777/2023</a> in RSA/217/2023	SAHJAHAN ALI <b>Versus</b> KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
20	<a href="#">RSA/43/2024</a> CAVT. NO.01382/024, FIXED	GAUTOM BORA AND 2 ORS <b>Versus</b> MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/775/2024</a> in RSA/43/2024	GAUTOM BORA AND 2 ORS <b>Versus</b> MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR

21	<a href="#">RSA/125/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2104/2024</a> <b>in</b> RSA/125/2024	SAMSUL HOQUE <b>Versus</b> SHARAFAT ALI KHAN AND 2 ORS.  SAMSUL HOQUE <b>Versus</b> SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO  MR. N N JHA MR. M UDDIN MS M SAHOO	
<b>ORDERS</b>				
22	<a href="#">RSA/246/2016</a> WITH LCR	HASEN ALI <b>Versus</b> MD.WAZUDDIN and 5 ORS.	MR. N ALAM MR.S U AHMED	MR.A D CHOUDHURY(R- 1, 4-6) MR.T CHAKRABORTYR- 1, 4-6 MR.D CHOUDHURY(R- 1, 4- 6) MR. P DUTTA(R-1, 4-6)
23	<a href="#">RSA/137/2018</a>	DEBANGSHU CHAKRABORTY AND ANR <b>Versus</b> BIJOY KRISHNA DAS AND 15 ORS	MS F AHMED MR. S K GHOSH	
24	<a href="#">CRP(IO)/188/2019</a> FIXED	PURNA KANTA HAZARIKA <b>Versus</b> PINJIRA BEGUM AND 15 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	
25	<a href="#">I.A.(Civil)/3182/2019</a> <b>in</b> MACApp./9520/2019  <b>WITH</b> <a href="#">MACApp./9520/2019</a> (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. KALPANA BEGUM AND 6 ORS.  RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSST KALPANA BEGUM AND 6 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
26	<a href="#">I.A.(Civil)/3990/2019</a> <b>in</b> RSA/9529/2019  <b>WITH</b> <a href="#">RSA/9529/2019</a> (Filing Number)	SMTI. BUTU BEGUM AND 3 ORS <b>Versus</b> SMTI. JASMINE RAHMAN AND 4 ORS  SMTI. BUTU BEGUM AND 3 ORS <b>Versus</b> SMTI. JASMINE RAHMAN AND 4 ORS	MR. S SAHU MS. N DEY	
27	<a href="#">MACApp./193/2021</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1356/2021</a> <b>in</b> MACApp./193/2021	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BINA NATH AND 2 ORS.  UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BINA NATH AND 2 ORS.	MR. A J SAIKIA MR. K BORAH MR G S BORO  MR. A J SAIKIA MR. K BORAH MR G S BORO	MR D K MEDHI (R1) MRS. M TALUKDAR (r-2) MR. N I KHAN (r-2) P BORUAH (R1)
28	<a href="#">Test.App./1/2022</a> WITH LCR	SMTI URMILA DAS <b>Versus</b> SURJYA BORO AND 2 ORS	MR. A BHATTACHARJEE	
29	<a href="#">Tr.P.(C)/79/2022</a> FIXED	SMTI BINITA THAPA <b>Versus</b> KHEMRAJ THAPA	MR. B C DAS	
30	<a href="#">RSA/146/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2922/2022</a> <b>in</b> RSA/146/2022	SAYED PASNUR ALI <b>Versus</b> MUNNAF ALI  SAYED PASNUR ALI <b>Versus</b> MUNNAF ALI	MR A ISLAM MR M RANA  MR A ISLAM MR M RANA	MR. I CHOUDHURY MD E AHMED
31	<a href="#">I.A.(Civil)/2779/2022</a> WITH LCR, FIXED <b>in</b> FAO/50/2022  <b>WITH</b> <a href="#">FAO/50/2022</a>	RUNITA YASMIN <b>Versus</b> MD. ASAD ALI  RUNITA YASMIN <b>Versus</b> MD. ASAD ALI	MR. S K GHOSH MS F AHMED  MR. S K GHOSH MS F AHMED	

32	<a href="#">I.A.(Civil)/252/2023</a> in RSA/7191/2022	MRINALINI BORA <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR.	MR. P BORAH MRS K M SAIKIA	
	<b>WITH</b> <a href="#">RSA/7191/2022</a> (Filing Number)	MRINALINI BORA <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR. B	MR. P BORAH	
33	<a href="#">I.A.(Civil)/3152/2023</a> FIXED in FAO/4/2023	NEELOTPAL BHATTACHARJEE AND 2 ORS. <b>Versus</b> JOBA BHATTACHARJEE AND 3 ORS.	MR. S P CHOUDHURY MS B DEVI MS. M BORA	MS. R CHOUDHURY MR. A H M R CHOUDHURY
	<b>WITH</b> <a href="#">FAO/4/2023</a>	NEELOTPAL BHATTACHARJEE AND 2 ORS. <b>Versus</b> JOBA BHATTACHARJEE AND 3 ORS. B	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR T KESHAB MR. S. J. SARKAR	MS. R CHOUDHURY (R-1) MR. A H M R CHOUDHURY(R-1)
34	<a href="#">I.A.(Civil)/3266/2023</a> in MACApp./12560/2023	RUNU BORA @BORAH and 6 ORS <b>Versus</b> RELIANCE GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MD. K ALI MS. R LAILA	
	<b>WITH</b> <a href="#">MACApp./12560/2023</a> (Filing Number)	RUNU BORA @BORAH <b>Versus</b> RELIANCE GENERAL INSURANCE COMPANY LTD. AND 2 ORS. A	MR. A R AGARWALA	
35	<a href="#">I.A.(Civil)/3531/2023</a> in MACApp./147/2012 (D/O) in MACApp./147/2012	NATIONAL INSURANCE CO. LTD., <b>Versus</b> TANKESWAR RAJBANGSHI and 4 ORS,	MR.R GOSWAMI	MS R GOGOI
36	<a href="#">MFA/8/2024</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> FAKAR UDDIN AND ANR.	MR. R C PAUL	MR. M TALUKDAR
37	<a href="#">CRP/31/2024</a> WITH LCR, FIXED	ABAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	GA, ASSAM SC, REVENUE
38	<a href="#">Tr.P.(C)/53/2024</a>	JANTI DAS <b>Versus</b> MANTU BORAH	MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	
39	<a href="#">CRP(IO)/196/2024</a> FIXED	TROILUKYA GOHAIN BARUAH <b>Versus</b> MOHINI GOHAIN BARUAH AND 2 ORS	MR. S SHARMA MR P DEKA	
40	<a href="#">CRP(IO)/205/2024</a>	UMA BANIK <b>Versus</b> CHANDRA SEKHAR BANIK	MR. S D PURKAYASTHA MS S.S.BORA	MR. B CHAKRAVARTY MS. A LALA
41	<a href="#">CRP(IO)/217/2024</a> FIXED	MALABIKA MAHANTA <b>Versus</b> NIBIR BORDOLOI AND 4 ORS	MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA	
42	<a href="#">CRP(IO)/222/2024</a> FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR <b>Versus</b> ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	
43	<a href="#">I.A.(Civil)/1600/2024</a> WITH LCR in RSA/322/2018	SRI ATUL MAHANTA <b>Versus</b> SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. B K DAS MR. B BORAH MR. N GOSWAMI MR H P GUWALA

WITH  
[RSA/322/2018](#)

SRI ATUL MAHANTA  
**Versus**  
SRI BIPUL DAS AND 3 ORS

MR. T J MAHANTA  
MR. P P DUTTA  
MR. A BORUA

MR. S. DEY (R3, R4)  
MR P DEKA  
MR. B K DAS (R2)  
MR. B BORAH  
MR. N GOSWAMI  
MR H P GUWALA (R2)  
FOR CAVEATOR

44 [I.A.\(Civil\)/1861/2024](#)  
in MACApp./179/2019 (D/O),  
MAC.APP. 329/2016(D/O)  
in MACApp./179/2019

ORIENTAL INSURANCE CO. LTD  
**Versus**  
SMTI. DIPALI ROY and 3 ORS

MR. S DUTTA

45 [I.A.\(Civil\)/2091/2024](#)  
in CRP/6230/2024

N.F. RAILWAY AND ANR  
**Versus**  
M/S GOHAIN BROTHER

MR H GUPTA

WITH  
[CRP/6230/2024](#)  
(Filing Number)

N F Railway And Anr  
**Versus**  
M/s Gohain Brother

HAREESH GUPTA

46 [I.A.\(Civil\)/2094/2024](#)  
in CRP/6315/2024

N.F. RAILWAY AND ANR  
**Versus**  
MINTU SAHA

MR H GUPTA

WITH  
[CRP/6315/2024](#)  
(Filing Number)

N F Railways And Anr  
**Versus**  
Sri Mintu Saha

HAREESH GUPTA

**STAY MATTERS**

47 [Tr.P.\(C\)/40/2024](#)

NAYANTARA CHOUDHURY  
**Versus**  
MANAB JYOTI NEOG

MR D SARMA

MR. T DEURI  
MS A DAS  
MS. L WANGSA

48 [CRP\(IO\)/53/2024](#)

ON THE DEATH OF MD. MAYURUDDIN  
CHOUDHURY HIS LEGAL HEIRS NAMELY  
RAJU CHOUDHURY AND 2 ORS  
**Versus**

MR. R B PHOOKAN  
R SARMAH  
MS M KAKOTY  
MR K J HAZARIKA

MR. A R SIKDAR  
MR. S I TALUKDAR  
D J BARMAN

49 [CRP\(IO\)/154/2024](#)

ICICI LOMBARD GENERAL INSURANCE  
COMPANY LIMITED  
**Versus**  
IMRAN HUSSAIN AND 2 ORS

MR T KALITA  
MR. A KAKATI

50 [CRP\(IO\)/159/2024](#)

LEKHA DAS  
**Versus**  
DHAN CHOUDHURY AND ANR

MS. B S GOYAL  
MR. A J HAZARIKA  
MS. N RAJMEDHI  
MS. P N SUMI

MR. A DHAR(R-1,2)  
MD F FARIDI(R-1,2)

51 [CRP\(IO\)/197/2024](#)  
FIXED

BISWAJIT DAS  
**Versus**  
SWAPNA DAS @ JUMI DAS

MR. S C BISWAS  
MS J H CHOUDHURY  
MS. K L R YANTHAN  
MS A BORAH  
MS. J GHOSH

MD B ISLAM  
MR. A A MONDAL  
MR M HOQUE  
MR A ALAM  
MR. S UDDIN

52 [CRP\(IO\)/209/2024](#)

MAHAMAYA DAS AND 4 ORS  
**Versus**  
MADHUBALA DAS

MR. A R SIKDAR  
MR. M H TALUKDAR

MR. B J MUKHERJEE  
MS R SAHA

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LEAVE NOTE OF ADVOCATES FOR 24/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024

9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
11)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
12)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
13)	MR S SARMA	16-07-2024	To	15-09-2024
14)	MS. N M DEKA	17-07-2024	To	20-12-2024
15)	MR. S B PRASAD	22-07-2024	To	02-08-2024
16)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
17)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
18)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
19)	MR. DITUL DAS	19-07-2024	To	26-07-2024
20)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
21)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
22)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
23)	MR. M K SARMA	22-07-2024	To	28-07-2024
24)	MRS. M A OZAH	24-07-2024	To	01-08-2024
25)	MR G SARMA	24-07-2024	To	26-07-2024
26)	MR. B BARMAN	28-07-2024	To	08-08-2024
27)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
28)	MS. P DUTTA	23-07-2024	To	02-08-2024
29)	MR. N BARUAH	23-07-2024	To	02-08-2024
30)	MR S K AGARWAL	22-07-2024	To	29-07-2024
31)	MR B SARMAH	23-07-2024	To	26-07-2024
32)	MR K K MAHANTA (Sr. Advocate)	23-07-2024	To	24-07-2024
33)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
34)	MS B R A SULTANA	26-07-2024	To	15-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,24th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	<a href="#">AB/4368/2023</a> FIXED	AMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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